

:01/83/050/01397/AM 19/	:05/23/040/00531/AM 19/	912 12.03.2019	Date:16.10.20 19
Decision :The Committee considered the case as per agenda and decided to call for hard copy from the firm/RA. Letter to be issue to firm on 27.8.2019. The case is relisted on 16.10.2019			

28 4	Case No.:566/1/83- ALC1/2019	Party Name:HINDUSTAN PLATINUM PVT. LTD	Meet No/Date:5/83- ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/01398/AM 19/	RLA File :03/94/040/01033/AM 19/	Lic.No/Date:0310827 635 12.03.2019	Defer Date:16.10.20 19
Decision :File with TE(SK). The case is relisted on 16.10.2019				

28 5	Case No.:570/1/83- ALC1/2019	Party Name:SHYAM CHEMICALS PRIVATE LIMITED	Meet No/Date:5/83- ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/01402/AM 19/	RLA File :03/95/040/01185/AM 19/	Lic.No/Date:0310827 701 14.03.2019	Defer Date:16.10.20 19
Decision :D/L to be issued by TE(SK). The case stands deferred and relisted on 16.10.2019.				

28 6	Case No.:571/1/83- ALC1/2019	Party Name:SAMRAT PHARMACHEM LTD	Meet No/Date:5/83- ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/01403/AM 19/	RLA File :03/95/040/01308/AM 19/	Lic.No/Date:0310827 709 14.03.2019	Defer Date:16.10.20 19
Decision :The Committee considered the case as per agenda and decided to call for hard copy from the firm/RA. The case is relisted on 16.10.2019				

28 7	Case No.:573/1/83- ALC1/2019	Party Name:INTERNATION AL TRADERS.	Meet No/Date:5/83- ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/01405/AM 19/	RLA File :03/94/040/01082/AM 19/	Lic.No/Date:0310827 721 15.03.2019	Defer Date:16.10.20 19
Decision :File with DPIIT. The case is relisted on 16.10.2019.				

288	Case No.:577/1/83-ALC1/2019	Party Name:OREN HYDROCARBONS PRIVATE LIMITED	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/01409/AM 19/	RLA File :04/24/040/00280/AM 19/	Lic.No/Date:0410165 333 18.03.2019	Defer Date:16.10.20 19
	Decision :File with TE(SK). The case is relisted on 16.10.2019.			

289	Case No.:578/1/83-ALC1/2019	Party Name:NU-CORK PRODUCTS(P) LTD.	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/01410/AM 19/	RLA File :05/24/040/00561/AM 19/	Lic.No/Date:0510409 978 19.03.2019	Defer Date:16.10.20 19
	Decision :The Committee considered the case as per agenda and decided to call for hard copy from the firm/RA. Letter to be issue to firm on 27.8.2019. The case is relisted on 16.10.2019.			

290	Case No.:81/2/83-ALC1/2019	Party Name:ORIENTAL TRIMEX LTD.	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/01418/AM 19/	RLA File :05/24/040/00245/AM 19/	Lic.No/Date:0510410 019 25.03.2019	Defer Date:16.10.20 19
	Decision :Report awaited from RA New Delhi. The case is relisted on 16.10.2019.			

291	Case No.:82/2/83-ALC1/2019	Party Name:RAAH HOME SOLUTIONS LLP	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/01419/AM 19/	RLA File :03/95/040/01365/AM 19/	Lic.No/Date:0310827 878 25.03.2019	Defer Date:16.10.20 19
	Decision :.The Committee considered the case as per agenda and decided to call for hard copy from the firm/RA. Letter to be issue to firm on 27.8.2019. The case is relisted on 16.10.2019.			

292	Case No.:90/2/83-ALC1/2019	Party Name:PRASAD INTERNATIONAL PRIVATE LTD.	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/01427/AM	RLA File :08/24/040/00433/AM	Lic.No/Date:0810144 836	Defer Date:16.10.20

19/	19/	27.03.2019	19
Decision :The Committee considered the case as per agenda and decided to call for hard copy from the firm/RA. Letter to be issue to firm on 27.8.2019. The case is relisted on 16.10.2019.			

29 3	Case No.:91/2/83-ALC1/2019	Party Name:PRASAD INTERNATIONAL PRIVATE LTD.	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/01428/AM 19/	RLA File :08/24/040/00434/AM 19/	Lic.No/Date:0810144 849 27.03.2019	Defer Date:16.10.20 19
	Decision :The Committee considered the case as per agenda and decided to call for hard copy from the firm/RA. Letter to be issue to firm on 27.8.2019. The case is relisted on 16.10.2019.			

29 4	Case No.:93/2/83-ALC1/2019	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/01430/AM 19/	RLA File :03/95/040/01331/AM 19/	Lic.No/Date:0310827 955 27.03.2019	Defer Date:16.10.20 19
	Decision :File with TE(SK)			

29 5	Case No.:94/2/83-ALC1/2019	Party Name:CROPNOSYS (INDIA) PRIVATE LIMITED	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/01431/AM 19/	RLA File :03/94/040/01096/AM 19/	Lic.No/Date:0310827 959 27.03.2019	Defer Date:16.10.20 19
	Decision :D/L dt. 20.8.2019 to be issue. Reminder to be issued			

29 6	Case No.:98/2/83-ALC1/2019	Party Name:SHITAL INDUSTRIES PVT LTD	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/01435/AM 19/	RLA File :08/24/040/00435/AM 19/	Lic.No/Date:0810144 867 28.03.2019	Defer Date:16.10.20 19
	Decision :D/L dt. 23.7.2019 to issue and reminder to be issued.			

29 7	Case No.:99/2/83-ALC1/2019	Party Name:SRI AYYAPPAN FINE ARTS	Meet No/Date:5/83- ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/01436/AM 19/	RLA File :35/24/040/00041/AM 19/	Lic.No/Date:3510045 515 28.03.2019	Defer Date:16.10.20 19
Decision :D/L dt.23.7.2019 to issue. Reminder to be issued.				

29 8	Case No.:105/2/83-ALC1/2019	Party Name:DEEPAK FERTILISERS AND PETROCHEMICALS CORPORATION	Meet No/Date:5/83- ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/01442/AM 19/	RLA File :31/83/040/00191/AM 19/	Lic.No/Date:3110067 354 28.03.2019	Defer Date:16.10.20 19
Decision :The Committee considered the case as per agenda and decided to call for hard copy from the firm/RA. Letter to be issue to firm on 27.8.2019. The case is relisted on 16.10.2019.				

29 9	Case No.:106/2/83-ALC1/2019	Party Name:HERANBA INDUSTRIES LTD.	Meet No/Date:5/83- ALC1/2019 11.09.2019	Status:Cas e Approved
	HQ File :01/83/050/01443/AM1 9/	RLA File :03/94/040/01089/AM1 9/	Lic.No/Date:03108280 03 28.03.2019	Defer Date:

Decision :The Committee considered the case as per agenda and decided to ratify the norms as under:-

Export import	Qty.	Import Item	Qty.
LAMBDA CYHALOTHRIN 2.5% EC	1 Litre	1 2-CHLORO TRIFLUORO PROPENYL ACID (TFP ACID)	0.0152kg
		2 DI METHYL FORMAMIDE	0.000077kg
		3 SODIUM CYANIDE	0.003941kg
		4 HEXANE	0.017535kg
		5 CAUSTIC SODA LYE	0.10577kg
		6 SOLVENT C-9	0.790kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.

300	Case No.:5/2/83-ALC1/2019	Party Name:TOJO VIKAS INTERNATIONAL PRIVATE LIMITED	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00005/AM 20/	RLA File :05/24/040/00753/AM 19/	Lic.No/Date:0510410 116 01.04.2019	Defer Date:16.10.20 19
	Decision :File wwith TE(SK).			

301	Case No.:6/2/83-ALC1/2019	Party Name:SV PLASTOCHEM PVT.LTD.	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00006/AM 20/	RLA File :31/83/040/00095/AM 19/	Lic.No/Date:3110067 360 01.04.2019	Defer Date:16.10.20 19
	Decision :D/L dt. 23.7.2019 to be issue and reminder to be issued.			

302	Case No.:7/2/83-ALC1/2019	Party Name:SV PLASTOCHEM PVT.LTD.	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00007/AM 20/	RLA File :31/83/040/00106/AM 19/	Lic.No/Date:3110067 361 01.04.2019	Defer Date:16.10.20 19
	Decision :D/L dt. 23.7.2019 to be issue and reminder to be issued.			

303	Case No.:8/2/83-ALC1/2019	Party Name:COROMANDE L INTERNATIONAL LIMITED	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00008/AM 20/	RLA File :03/94/040/01039/AM 19/	Lic.No/Date:0310828 073 02.04.2019	Defer Date:16.10.20 19
	Decision :D/L dt. 2.9.2019 reply received from the firm and sent to be TE(DNM). The Case stands deferred and relisted on 16.10.2019.			

304	Case No.:11/2/83-ALC1/2019	Party Name:GLOBAL CALCIUM PRIVATE LIMITED	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00011/AM 20/	RLA File :07/24/040/00311/AM 19/	Lic.No/Date:0710114 739 02.04.2019	Defer Date:16.10.20 19
	Decision :Hard copy received.			

305	Case No.:17/2/83-ALC1/2019	Party Name:K.PATEL CHEMOPHARMA PRIVATE LIMITED	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Approved
	HQ File :01/83/050/00017/AM20/	RLA File :03/94/040/01065/AM19/	Lic.No/Date:0310828079 02.04.2019	Defer Date:
	Decision :The Committee considered the case as per agenda and decided to ratify the norms as under:-			
	Export Item	Qty.	Import Item	Qty.
	SYNTHETIC ORGANIC DYESTUFF BISMARK BROWN G LIQUID / BISMARK BROWN GH LIQUID (C.I.NO BASIC BROWN 1) (Containing 20% Dye)	1kg	META PHENYLENE DIAMINE 99.90% purity	0.158kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.				

306	Case No.:20/2/83-ALC1/2019	Party Name:GALAXY SURFACTANTS LTD.,	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00020/AM20/	RLA File :03/94/040/01145/AM19/	Lic.No/Date:0310828099 02.04.2019	Defer Date:16.10.2019
	Decision :File with TE(SK).			

307	Case No.:16/2/83-ALC1/2019	Party Name:GARGI HUTTENES ALBERTUS PVT. LTD.,	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00016/AM20/	RLA File :03/94/040/00975/AM19/	Lic.No/Date:0310828125 03.04.2019	Defer Date:16.10.2019
	Decision :The Committee considered the case as per agenda and decided to call for hard copy from the firm/RA. Letter to be issue to firm on 27.8.2019. The case is relisted on 16.10.2019.			

308	Case No.:18/2/83-ALC1/2019	Party Name:GOLDSTAB ORGANICS PVT LTD	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00018/AM 20/	RLA File :03/94/040/01135/AM 19/	Lic.No/Date:0310828 143 03.04.2019	Defer Date:16.10.2019
	Decision :The Committee considered the case as per agenda and decided to call for hard copy from the firm/RA. Letter to be issue to firm on 27.8.2019. The case is relisted on 16.10.2019.			

309	Case No.:19/2/83-ALC1/2019	Party Name:GALAXY SURFACTANTS LTD.,	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00019/AM 20/	RLA File :03/94/040/01144/AM 19/	Lic.No/Date:0310828 123 03.04.2019	Defer Date:16.10.2019
	Decision :File with TE(SK).			

310	Case No.:22/2/83-ALC1/2019	Party Name:SUDEEP PHARMA PRIVATE LTD.,	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00022/AM 20/	RLA File :34/24/040/00304/AM 19/	Lic.No/Date:3410045 026 04.04.2019	Defer Date:16.10.2019
	Decision :D/L dt. 30.8.2019 to be issue. and reminder to be issued.			

311	Case No.:9/2/83-ALC1/2019	Party Name:MEGHMANI ORGANICS LTD	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00009/AM 20/	RLA File :08/24/040/00447/AM 19/	Lic.No/Date:0810144 924 05.04.2019	Defer Date:16.10.2019
	Decision :The Committee considered the case as per agenda and decided to call for hard copy from the firm/RA. Letter to be issue to firm on 27.8.2019. The case is relisted on 16.10.2019.			

312	Case No.:25/2/83-ALC1/2019	Party Name:AGRISOL (INDIA) PRIVATE LIMITED	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File	RLA File	Lic.No/Date:0910067	Defer

:01/83/050/00025/AM 20/	:09/24/040/00618/AM 19/	378 08.04.2019	Date:16.10.20 19
Decision :The Committee considered the case as per agenda and decided to call for hard copy from the firm/RA. Letter to be issue to firm on 27.8.2019. The case is relisted on 16.10.2019.			

31 3	Case No.:26/2/83- ALC1/2019	Party Name:UNITOP CHEMICALS PVT. LIMITED	Meet No/Date:5/83- ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00026/AM 20/	RLA File :03/95/040/00022/AM 20/	Lic.No/Date:0310828 241 09.04.2019	Defer Date:16.10.20 19
Decision :D/L dt. 1.10.2019 to issue.				

31 4	Case No.:27/2/83- ALC1/2019	Party Name:SV PLASTOCHEM PVT.LTD.	Meet No/Date:5/83- ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00027/AM 20/	RLA File :31/83/040/00030/AM 19/	Lic.No/Date:3110067 377 10.04.2019	Defer Date:16.10.20 19
Decision :D/L dt. 29.7.2019 to issue and reminder to be issued. The case stands deferred and relisted on 16.10.2019.				

31 5	Case No.:28/2/83- ALC1/2019	Party Name:SV PLASTOCHEM PVT.LTD.	Meet No/Date:5/83- ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00028/AM 20/	RLA File :31/83/040/00103/AM 18/	Lic.No/Date:3110067 378 10.04.2019	Defer Date:16.10.20 19
Decision :D/L issue by DPIIT and reminder to be issued. The case stands deferred and relisted on 16.10.2019.				

31 6	Case No.:29/2/83- ALC1/2019	Party Name:GAYATRI COLOUR CHEM INDUSTRIES	Meet No/Date:5/83- ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00029/AM 20/	RLA File :08/24/040/00012/AM 20/	Lic.No/Date:0810144 990 11.04.2019	Defer Date:16.10.20 19
Decision :The Committee considered the case as per agenda and decided to call for hard copy from the firm/RA. Letter to be issue to firm on 27.8.2019. The case is				

relisted on 16.10.2019.

317	Case No.:31/2/83-ALC1/2019	Party Name:COLOR MAX,	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00031/AM 20/	RLA File :32/24/040/00064/AM 19/	Lic.No/Date:3210078 915 12.04.2019	Defer Date:16.10.2019
	Decision :File with TE(DNM). The case stands deferred and relisted on 16.10.2019.			

318	Case No.:36/2/83-ALC1/2019	Party Name:PAYAL POLYPLAST PRIVATE LIMITED	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00036/AM 20/	RLA File :05/24/040/00010/AM 20/	Lic.No/Date:0510410 246 15.04.2019	Defer Date:16.10.2019
	Decision :File with DPIIT. The case stands deferred and relisted on 16.10.2019.			

319	Case No.:41/2/83-ALC1/2019	Party Name:VIDHI SPECIALTY FOOD INGREDIENTS LIMITED	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00041/AM 20/	RLA File :03/95/040/01336/AM 19/	Lic.No/Date:0310828 341 15.04.2019	Defer Date:16.10.2019
	Decision :File with TE(DNM) alongwith reply. The case stands deferred and relisted on 16.10.2019.			

320	Case No.:39/2/83-ALC1/2019	Party Name:RALLIS INDIA LIMITED	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00039/AM 20/	RLA File :03/95/040/01242/AM 19/	Lic.No/Date:0310828 386 16.04.2019	Defer Date:16.10.2019
	Decision :The Committee considered the case as per agenda and decided to call for hard copy from the firm/RA. Letter to be issue to firm on 27.8.2019. The case is relisted on 16.10.2019.			

321	Case No.:40/2/83-ALC1/2019	Party Name:VASUDHA CHEMICALS PVT.	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
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	HQ File :01/83/050/00040/AM 20/	RLA File :03/95/040/00010/AM 20/	Lic.No/Date:0310828 394 16.04.2019	Defer Date:16.10.20 19
Decision :File with TE(SK). The case stands deferred and relisted on 16.10.2019.				

32	Case No.:43/2/83- ALC1/2019	Party Name:DEVHARSH INFOTECH PVT.LTD.	Meet No/Date:5/83- ALC1/2019 11.09.2019	Status:Case Deferred
2	HQ File :01/83/050/00043/AM 20/	RLA File :03/94/040/01105/AM 19/	Lic.No/Date:0310828 439 22.04.2019	Defer Date:16.10.20 19
Decision :Hard copy waited from the firm/RA. The case is relisted on 16.10.2019				

32	Case No.:58/2/83- ALC1/2019	Party Name:YASHO INDUSTRIES LIMITED	Meet No/Date:5/83- ALC1/2019 11.09.2019	Status:Case Deferred
3	HQ File :01/83/050/00058/AM 20/	RLA File :03/95/040/00080/AM 20/	Lic.No/Date:0310828 553 24.04.2019	Defer Date:16.10.20 19
Decision :The Committee considered the case as per agenda and decided to call for hard copy from the firm/RA. Letter to be issue to firm on 27.8.2019. The case is relisted on 16.10.2019.				

32	Case No.:60/2/83- ALC1/2019	Party Name:INTERNATION AL TRADERS.	Meet No/Date:5/83- ALC1/2019 11.09.2019	Status:Case Deferred
4	HQ File :01/83/050/00060/AM 20/	RLA File :03/94/040/00032/AM 20/	Lic.No/Date:0310828 564 24.04.2019	Defer Date:16.10.20 19
Decision :D/L to issue by DPIIT. Reminder to be issued. The case stands deferred and relisted on 16.10.2019.				

32	Case No.:61/2/83- ALC1/2019	Party Name:EVONIK CATALYSTS INDIA PRIVATE LIMITED.	Meet No/Date:5/83- ALC1/2019 11.09.2019	Status:Case Rejected
5	HQ File :01/83/050/00061/AM 20/	RLA File :03/94/040/01113/AM 19/	Lic.No/Date:0310828 588 25.04.2019	Defer Date:11.09.20 19

Decision :The committee considered the case as per agenda and decided to reject the request of the firm since import item under Chapter 15 is not permitted in Advance Authorization issued under Para 4.07.

32 6	Case No.:62/2/83-ALC1/2019	Party Name:YASHO INDUSTRIES LIMITED	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00062/AM 20/	RLA File :03/95/040/00082/AM 20/	Lic.No/Date:0310828 601 25.04.2019	Defer Date:16.10.2019
	Decision :File with TE(SK). The case stands deferred and relisted on 16.10.2019.			

32 7	Case No.:54/4/83-ALC1/2019	Party Name:NOCIL LIMITED	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00291/AM 20/	RLA File :03/95/040/00044/AM 20/	Lic.No/Date:0310828 590 25.04.2019	Defer Date:16.10.2019
	Decision :The Committee considered the case as per agenda and decided to call for hard copy from the firm/RA. Letter to be issue to firm on 27.8.2019. The case is relisted on 16.10.2019.			

32 8	Case No.:63/2/83-ALC1/2019	Party Name:SYNDICATE EXPORTS P.LTD,	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00063/AM 20/	RLA File :32/24/040/00006/AM 20/	Lic.No/Date:3210078 930 26.04.2019	Defer Date:16.10.2019
	Decision :The case is deferred want comments from M/o Steel reminder to issue on 30.9.2019.			

32 9	Case No.:64/2/83-ALC1/2019	Party Name:SYNDICATE EXPORTS P.LTD,	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00064/AM 20/	RLA File :32/24/040/00005/AM 20/	Lic.No/Date:3210078 931 26.04.2019	Defer Date:16.10.2019
	Decision :The case is deferred want comments from M/o Steel reminder to issue on 30.9.2019. The case stands deferred and relisted on 16.10.2019.			

330	Case No.:51/4/83-ALC1/2019	Party Name:NOCIL LIMITED	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00288/AM 20/	RLA File :03/95/040/00045/AM 20/	Lic.No/Date:0310828 626 26.04.2019	Defer Date:16.10.2019
	Decision :The Committee considered the case as per agenda and decided to call for hard copy from the firm/RA. Letter to be issue to firm on 27.8.2019. The case is relisted on 16.10.2019.			

331	Case No.:69/2/83-ALC1/2019	Party Name:SV PLASTOCHEM PVT.LTD.	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00069/AM 20/	RLA File :31/83/040/00069/AM 17/	Lic.No/Date:3110067 400 29.04.2019	Defer Date:16.10.2019
	Decision :D/L email issue by DPIIT and reminder to be issued.The case stands deferred and relisted on 16.10.2019.			

332	Case No.:70/2/83-ALC1/2019	Party Name:SV PLASTOCHEM PVT.LTD.	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00070/AM 20/	RLA File :31/83/040/00126/AM 17/	Lic.No/Date:3110067 401 29.04.2019	Defer Date:16.10.2019
	Decision :D/L email issue by DPIIT and reminder to be issued .The case stands deferred and relisted on 16.10.2019.			

333	Case No.:71/2/83-ALC1/2019	Party Name:MANMOHAN MINERALS & CHEMICALS PVT.LTD.	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00071/AM 20/	RLA File :50/24/040/00035/AM 19/	Lic.No/Date:5010002 521 29.04.2019	Defer Date:16.10.2019
	Decision :Hard copy awaited from the firm/RA. The case is relisted on 16.10.2019.			

334	Case No.:77/2/83-ALC1/2019	Party Name:GIRDHARS INTERNATIONAL	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
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HQ File :01/83/050/00077/AM 20/	RLA File :05/23/040/00047/AM 20/	Lic.No/Date:0510410 428 30.04.2019	Defer Date:16.10.20 19
Decision :Hard copy awaited from the firm/RA. The case is relisted on 16.10.2019			

33 5	Case No.:73/2/83- ALC1/2019	Party Name:RISHABH METALS AND CHEMICALS PVT LIMITED	Meet No/Date:5/83- ALC1/2019 11.09.2019	Status:Cas e Approved
	HQ File :01/83/050/00073/AM2 0/	RLA File :03/95/040/01300/AM1 9/	Lic.No/Date:03108287 16 01.05.2019	Defer Date:
	Decision :The Committee considered the case as per agenda and decided to ratify the norms as applied for. RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.			

33 6	Case No.:74/2/83- ALC1/2019	Party Name:KRISHNA ANTIOXIDANTS PVT. LTD.	Meet No/Date:5/83- ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00074/AM 20/	RLA File :03/94/040/00035/AM 20/	Lic.No/Date:0310828 701 01.05.2019	Defer Date:16.10.20 19
	Decision :File with TE(DNM). The case stands deferred and relisted on 16.10.2019.			

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Case No.:40/4/83- ALC1/2019	Party Name:AIMCO PESTICIDES LIMITED	Meet No/Date:5/83- ALC1/2019 11.09.2019	Status:Case Approved
HQ File :01/83/050/00277/AM2 0/	RLA File :03/94/040/00067/AM2 0/	Lic.No/Date:03108 28704 01.05.2019	Defer Date:
Decision :The Committee considered the case as per agenda and decided to ratify the norms as under:-			
Export Item	Qty	Import Item	Qty.
TRICLOPYR BUTOXY ETHYL ESTER 32.1 % EC	1 Litre	1 NA-TCP 85% MIN	0.263kg
		2 2-BUTOXY ETHANOL (BUTYL CELLSOLVE)	0.151kg
		3 AROMATIC SOLVENT (SOLVENT C-9)	0.597kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.

338	Case No.:79/2/83-ALC1/2019	Party Name:SV PLASTOCHEM PVT.LTD.	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00079/AM 20/	RLA File :31/83/040/00014/AM 20/	Lic.No/Date:3110067 405 02.05.2019	Defer Date:16.10.2019
	Decision :D/L dt. 29.7.2019 to issue and reminder to be issued. The case stands deferred and relisted on 16.10.2019.			

339	Case No.:78/2/83-ALC1/2019	Party Name:OREN HYDROCARBONS PRIVATE LIMITED	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00078/AM 20/	RLA File :04/24/040/00022/AM 20/	Lic.No/Date:0410165 561 03.05.2019	Defer Date:16.10.2019
	Decision :File with TE(SK). The case stands deferred and relisted on 16.10.2019.			

340	Case No.:114/2/83-ALC1/2019	Party Name:APL METALS LIMITED	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00087/AM 20/	RLA File :02/24/040/00010/AM 20/	Lic.No/Date:0210209 152 06.05.2019	Defer Date:16.10.2019
	Decision :File with TE(SK). The case stands deferred and relisted on 16.10.2019.			

241	Case No.:109/2/83-ALC1/2018	Party Name:ARVIND LIMITED	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00082/AM 20/	RLA File :08/24/040/00041/AM 20/	Lic.No/Date:0810145 192 07.05.2019	Defer Date:
	Decision : File with DPIIT.			
342	Case No.:119/2/83-ALC1/2019	Party Name:MONTEX GLASS FIBRE IND PVT LTD	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred

HQ File :01/83/050/00092/AM 20/	RLA File :03/95/040/01159/AM 19/	Lic.No/Date:0310828 806 07.05.2019	Defer Date:16.10.20 19
Decision :File with DPIIT. The case stands deferred and relisted on 16.10.2019.			

34 3	Case No.:107/2/83- ALC1/2019	Party Name:MADHU HYDROCOLLOIDS PVT. LTD.	Meet No/Date:5/83- ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00080/AM 20/	RLA File :08/24/040/00047/AM 20/	Lic.No/Date:0810145 206 08.05.2019	Defer Date:16.10.20 19
	Decision :The Committee considered the case as per agenda and decided to call for hard copy from the firm/RA. Letter to be issue to firm on 27.8.2019. The case is relisted on 16.10.2019.			

34 4	Case No.:117/2/83- ALC1/2019	Party Name:SUKASO CERACOLORS PVT LTD	Meet No/Date:5/83- ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00090/AM 20/	RLA File :09/24/040/00050/AM 20/	Lic.No/Date:0910067 454 08.05.2019	Defer Date:16.10.20 19
	Decision :The Committee considered the case as per agenda and decided to call for hard copy from the firm/RA. Letter to be issue to firm on 27.8.2019. The case is relisted on 16.10.2019.			

34 5	Case No.:123/2/83- ALC1/2019	Party Name:INDOGULF CROPSCIENCES LIMITED	Meet No/Date:5/83- ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00096/AM 20/	RLA File :05/23/040/00034/AM 20/	Lic.No/Date:0510410 527 08.05.2019	Defer Date:16.10.20 19
	Decision :The Committee considered the case as per agenda and decided to call for hard copy from the firm/RA. Letter to be issue to firm on 27.8.2019. The case is relisted on 16.10.2019.			

34 6	Case No.:144/2/83- ALC1/2019	Party Name:UNIQUE INDUSTRIES	Meet No/Date:5/83- ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00117/AM	RLA File :24/24/040/00065/AM	Lic.No/Date:2410042 748	Defer Date:16.10.20

20/	19/	13.05.2019	19
Decision :File with DPIIT.The case stands deferred and relisted on 16.10.2019.			

34 7	Case No.:125/2/83-ALC1/2019	Party Name:LINCON POLYMERS PVT. LTD.	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Approved
	HQ File :01/83/050/00098/AM20/	RLA File :08/24/040/00052/AM20/	Lic.No/Date:0810145272 14.05.2019	Defer Date:
	Decision : The committee considered the case as per agenda and decided to ratify the norms based on the written recommendation of Deptt. of IPP vide their U.O. No. P-47011/172/2019/TSW dt. 1.10.2019 uploaded alongwith these minutes of as applied by the firm whichever is less under para 4.07 of HBP Vol.1. The letter signed by Technical Authority have been placed at the end on this document.			

34
8

Case No.:134/2/83-ALC1/2019	Party Name: JOHNSON MATTHEY CHEMICALS INDIA PVT. LTD.	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Approved
HQ File :01/83/050/00107/AM20/	RLA File :06/24/040/00012/AM20/	Lic.No/Date:0610039191 14.05.2019	Defer Date:
Decision :The Committee considered the case as per agenda and decided to ratify the norms as under:-			
Export item	Qty	Import Item	Qty.
CATALYST 65-3R (NICKEL BASE)	500000kg	KATALCO 65-3 (NICKEL OXIDE BOX)	625000kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.			

34 9	Case No.:136/2/83-ALC1/2019	Party Name:LUBRIKOTE SPECIALITIES PVT.LTD.	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00109/AM20/	RLA File :03/95/040/00124/AM20/	Lic.No/Date:0310828999 14.05.2019	Defer Date:16.10.2019
	Decision :D/L dt. 2.8.2019 to issue. Reminder to be issued.			

350	Case No.:138/2/83-ALC1/2019	Party Name:CUPRO TUBES ENTERPRISES PVT. LTD.	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00111/AM 20/	RLA File :03/94/040/00110/AM 20/	Lic.No/Date:0310829 018 14.05.2019	Defer Date:16.10.2019
	Decision :D/L dt.2.8.2019 to issue. Reminder to be issued			

351	Case No.:139/2/83-ALC1/2019	Party Name:INDIA GLYCOLS LTD	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00112/AM 20/	RLA File :05/23/040/00066/AM 20/	Lic.No/Date:0510410 588 14.05.2019	Defer Date:16.10.2019
	Decision :File with TE(SK). The case stands deferred and relisted on 16.10.2019.			

352	Case No.:135/2/83-ALC1/2019	Party Name:SRI AYYAPPAN FINE ARTS	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00108/AM 20/	RLA File :35/24/040/00006/AM 20/	Lic.No/Date:3510045 538 15.05.2019	Defer Date:16.10.2019
	Decision :D/L dt.23.7.2019 to issue. Reminder to be issued			

353	Case No.:142/2/83-ALC1/2019	Party Name:SUDARSHAN CHEMICAL INDUSTRIES LTD	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00115/AM 20/	RLA File :31/83/040/00024/AM 20/	Lic.No/Date:3110067 420 16.05.2019	Defer Date:16.10.2019
	Decision :The Committee considered the case as per agenda and decided to call for hard copy from the firm/RA. Letter to be issue to firm on 27.8.2019. The case is relisted on 16.10.2019.			

354	Case No.:143/2/83-ALC1/2019	Party Name:SUDARSHAN CHEMICAL INDUSTRIES LTD	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File	RLA File	Lic.No/Date:3110067	Defer

:01/83/050/00116/AM 20/	:31/83/040/00023/AM 20/	421 16.05.2019	Date:16.10.20 19
Decision :The Committee considered the case as per agenda and decided to call for hard copy from the firm/RA. Letter to be issue to firm on 27.8.2019. The case is relisted on 16.10.2019.			

35 5	Case No.:146/2/83- ALC1/2019	Party Name:CALLISONS FLAVORS (INDIA) PRIVATE LIMITED	Meet No/Date:5/83- ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00119/AM 20/	RLA File :31/83/040/00020/AM 20/	Lic.No/Date:3110067 426 17.05.2019	Defer Date:16.10.20 19
Decision :File with TE(SK).The case stands deferred and relisted on 16.10.2019.				

35 6	Case No.:1/3/83- ALC1/2019	Party Name:ATUL LIMITED,	Meet No/Date:5/83- ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00120/AM 20/	RLA File :08/24/040/00048/AM 20/	Lic.No/Date:0810145 311 21.05.2019	Defer Date:16.10.20 19
Decision :File with DPIIT The case stands deferred and relisted on 16.10.2019.				

35 7	Case No.:10/3/83- ALC1/2019	Party Name:JOHNSON MATTHEY CHEMICALS INDIA PVT. LTD.	Meet No/Date:5/83- ALC1/2019 11.09.2019	Status:Cas e Rejected
	HQ File :01/83/050/00129/AM2 0/	RLA File :03/94/040/00111/AM2 0/	Lic.No/Date:03108291 48 21.05.2019	Defer Date:
Decision :As per request of the firm withdrawan the request of above AA . Hence the case is withdrawan from the Agenda.				

35 8	Case No.:14/3/83- ALC1/2019	Party Name:SUPERLITE JOINTINGS PRIVATE LIMITED	Meet No/Date:5/83- ALC1/2019 11.09.2019	Status:Cas e Approved
	HQ File :01/83/050/00133/AM2 0/	RLA File :05/24/040/00107/AM2 0/	Lic.No/Date:05104106 55 22.05.2019	Defer Date:

Decision : The committee considered the case as per agenda and decided to ratify the norms based on the written recommendation of Deptt. of IPP vide their U.O. No. P-47011/252/2019/TSW dt. 23.09.2019 uploaded alongwith these minutes of as applied by the firm whichever is less under para 4.07 of HBP Vol.1. The letter signed by Technical Authority have been placed at the end on this document.

359	Case No.:3/3/83-ALC1/2019	Party Name:CROWN DECOR PRIVATE LIMITED	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Approved
	HQ File :01/83/050/00122/AM20/	RLA File :08/24/040/00030/AM20/	Lic.No/Date:0810145345 23.05.2019	Defer Date:

Decision : The committee considered the case as per agenda and decided to ratify the norms based on the written recommendation of Deptt. of IPP vide their U.O. No. P-47011/250/2019/TSW dt. 11.09.2019 uploaded alongwith these minutes of as applied by the firm whichever is less under para 4.07 of HBP Vol.1. The letter signed by Technical Authority have been placed at the end on this document.

360	Case No.:4/3/83-ALC1/2019	Party Name:CROWN DECOR PRIVATE LIMITED	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Approved
	HQ File :01/83/050/00123/AM20/	RLA File :08/24/040/00033/AM20/	Lic.No/Date:0810145346 23.05.2019	Defer Date:

Decision : The committee considered the case as per agenda and decided to ratify the norms based on the written recommendation of Deptt. of IPP vide their U.O. No. P-47011/250/2019/TSW dt. 11.09.2019 uploaded alongwith these minutes of as applied by the firm whichever is less under para 4.07 of HBP Vol.1. The letter signed by Technical Authority has been placed at the end on this document.

361	Case No.:5/3/83-ALC1/2019	Party Name:ALFA INDUSTRIES,	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00124/AM20/	RLA File :08/24/040/00064/AM20/	Lic.No/Date:0810145344 23.05.2019	Defer Date:16.10.2019

Decision :D/L dt. 18.8.2019 reply received from the firm and to be sent TE(DNM). The case stands deferred and relisted on 16.10.2019.

36 2	Case No.:7/3/83-ALC1/2019	Party Name:MATANGI INDUSTRIES LLP	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00126/AM 20/	RLA File :08/24/040/00408/AM 19/	Lic.No/Date:0810145 347 23.05.2019	Defer Date:16.10.2019
Decision :D/L dt. 2.8.2019 to issue and reminder to be issued. The case stands deferred and relisted on 16.10.2019.				

36 3	Case No.:17/3/83-ALC1/2019	Party Name:PAYAL POLYPLAST PRIVATE LIMITED	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00136/AM 20/	RLA File :05/24/040/00098/AM 20/	Lic.No/Date:0510410 690 24.05.2019	Defer Date:16.10.2019
Decision :File with DPIIT. The case stands deferred and relisted on 16.10.2019.				

36
4

Case No.:19/3/83-ALC1/2019	Party Name:INDOGULF CROPS SCIENCES LIMITED	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Approved
HQ File :01/83/050/00138/AM20/	RLA File :05/23/040/00091/AM20/	Lic.No/Date:0510410721 27.05.2019	Defer Date:
Decision :The Committee considered the case as per agenda and decided to ratify the norms as under:-			
Export Item	Qty	Import Item	Qty.
Thiamethoxam tech 97%	1kg	2-CHLORO-5-CHLORO METHYL THIAZOLE (CCMT) 98% MIN	0.64kg
Thiamethoxam tech 97%		2-CHLORO-5-CHLORO METHYL THIAZOLE (CCMT) 98% MIN	
		3 METHYL 4 NITRO IMINOPERHYDRO 1,3,5 OXADIAZINE 99% MIN (MNIO)	0.61kg
		3 METHYL 4 NITRO IMINOPERHYDRO 1,3,5 OXADIAZINE 99% MIN (MNIO)	
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.			

365	Case No.:21/3/83-ALC1/2019	Party Name:PARIJAT INDUSTRIES (INDIA) PVT.LTD.	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00140/AM 20/	RLA File :05/24/040/00092/AM 20/	Lic.No/Date:0510410 752 28.05.2019	Defer Date:16.10.2019
	Decision :The Committee considered the case as per agenda and decided to call for hard copy from the firm/RA. Letter to be issue to firm on 27.8.2019. The case is relisted on 16.10.2019.			

366	Case No.:27/3/83-ALC1/2019	Party Name:WILLOWOOD CHEMICALS PVT LTD	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00146/AM 20/	RLA File :02/24/040/00150/AM 19/	Lic.No/Date:0210209 197 28.05.2019	Defer Date:16.10.2019
	Decision :The Committee considered the case as per agenda and decided to call for hard copy from the firm/RA. Letter to be issue to firm on 27.8.2019. The case is relisted on 16.10.2019.			

367	Case No.:28/3/83-ALC1/2019	Party Name:WILLOWOOD CHEMICALS PVT LTD	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00147/AM 20/	RLA File :02/24/040/00165/AM 19/	Lic.No/Date:0210209 198 28.05.2019	Defer Date:16.10.2019
	Decision :D/L dt. 19.8.2019 issue and reminder to be issued. The case stands deferred and relisted on 16.10.2019.			

368	Case No.:29/3/83-ALC1/2019	Party Name:NOVEL TISSUES PVT LTD	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00148/AM 20/	RLA File :07/24/040/00010/AM 20/	Lic.No/Date:0710114 972 28.05.2019	Defer Date:16.10.2019
	Decision :File with DPIIT The case stands deferred and relisted on 16.10.2019.			

369	Case No.:24/3/83-ALC1/2019	Party Name:PYROTEK INDIA PRIVATE LIMITED	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00143/AM 20/	RLA File :31/83/040/00036/AM 20/	Lic.No/Date:3110067 431 29.05.2019	Defer Date:16.10.2019
	Decision :File with TE(SK) alongwith hard copy. The case stands deferred and relisted on 16.10.2019.			

370	Case No.:25/3/83-ALC1/2019	Party Name:PYROTEK INDIA PRIVATE LIMITED	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00144/AM 20/	RLA File :31/83/040/00037/AM 20/	Lic.No/Date:3110067 432 29.05.2019	Defer Date:16.10.2019
	Decision :Hard copy awaited from the firm/RA. The case is relisted on 16.10.2019			

371	Case No.:30/3/83-ALC1/2019	Party Name:SETCO CHEMICALS (I) PVT.LTD.	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00149/AM 20/	RLA File :03/95/040/00202/AM 20/	Lic.No/Date:0310829 345 30.05.2019	Defer Date:16.10.2019
	Decision :The Committee considered the case as per agenda and decided to call for hard copy from the firm/RA. Letter to be issue to firm on 27.8.2019. The case is relisted on 16.10.2019.			

372	Case No.:31/3/83-ALC1/2019	Party Name:SETCO CHEMICALS (I) PVT.LTD.	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00150/AM 20/	RLA File :03/95/040/00203/AM 20/	Lic.No/Date:0310829 347 30.05.2019	Defer Date:16.10.2019
	Decision :The Committee considered the case as per agenda and decided to call for hard copy from the firm/RA. Letter to be issue to firm on 27.8.2019. The case is relisted on 16.10.2019..			

37 3	Case No.:32/3/83-ALC1/2019	Party Name:SHITAL INDUSTRIES PVT LTD	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00151/AM 20/	RLA File :08/24/040/00057/AM 20/	Lic.No/Date:0810145 412 30.05.2019	Defer Date:16.10.2019
	Decision :The Committee considered the case as per agenda and decided to call for hard copy from the firm/RA. Letter to be issue to firm on 27.8.2019. The case is relisted on 16.10.2019.			

37 4	Case No.:34/3/83-ALC1/2019	Party Name:SWATI MENTHOL & ALLIED CHEMICALS LTD.,	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00153/AM 20/	RLA File :29/24/040/00005/AM 20/	Lic.No/Date:2910025 404 31.05.2019	Defer Date:16.10.2019
	Decision :The Committee considered the case as per agenda and decided to call for hard copy from the firm/RA. Letter to be issue to firm on 27.8.2019. The case is relisted on 16.10.2019.			

37 5	Case No.:35/3/83-ALC1/2019	Party Name:HIMADRI SPECIALITY CHEMICAL LTD	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00154/AM 20/	RLA File :02/24/040/00026/AM 20/	Lic.No/Date:0210209 216 03.06.2019	Defer Date:16.10.2019
	Decision :The Committee considered the case as per agenda and decided to call for hard copy from the firm/RA. Letter to be issue to firm on 27.8.2019. The case is relisted on 16.10.2019..			

37 6	Case No.:36/3/83-ALC1/2019	Party Name:COLOUR CHROMES PRIVATE LIMITED	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00155/AM 20/	RLA File :02/24/040/00025/AM 20/	Lic.No/Date:0210209 217 03.06.2019	Defer Date:16.10.2019
	Decision :Hard copy awaited from the firm/RA. The case is relisted on 16.10.2019			

377	Case No.:40/3/83-ALC1/2019	Party Name:AJIT INDUSTRIES PRIVATE LIMITED	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00159/AM 20/	RLA File :05/23/040/00089/AM 20/	Lic.No/Date:0510410 800 03.06.2019	Defer Date:16.10.2019
	Decision :File with TE(SK) The case stands deferred and relisted on 16.10.2019.			

378	Case No.:43/3/83-ALC1/2019	Party Name:EAGLE PRESS PRIVATE LIMITED,	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00162/AM 20/	RLA File :04/24/040/00047/AM 20/	Lic.No/Date:0410165 670 03.06.2019	Defer Date:16.10.2019
	Decision :The Committee considered the case as per agenda and decided to call for hard copy from the firm/RA. Letter to be issue to firm on 27.8.2019. The case is relisted on 16.10.2019.			

379	Case No.:44/3/83-ALC1/2019	Party Name:VIKAS ECOTECH LIMITED	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00163/AM 20/	RLA File :05/24/040/00122/AM 20/	Lic.No/Date:0510410 811 04.06.2019	Defer Date:16.10.2019
	Decision :The Committee considered the case as per agenda and decided to call for hard copy from the firm/RA. Letter to be issue to firm on 27.8.2019. The case is relisted on 16.10.2019.			

380	Case No.:45/3/83-ALC1/2019	Party Name:GRASIM INDUSTRIES LTD.	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00164/AM 20/	RLA File :34/24/040/00070/AM 20/	Lic.No/Date:3410045 190 04.06.2019	Defer Date:16.10.2019
	Decision :The Committee considered the case as per agenda and decided to call for hard copy from the firm/RA. Letter to be issue to firm on 27.8.2019. The case is relisted on 16.10.2019.			
381	Case No.:46/3/83-ALC1/2019	Party Name:PARIJAT INDUSTRIES (INDIA) PVT.LTD.	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File	RLA File	Lic.No/Date:0510410	Defer

:01/83/050/00165/AM 20/	:05/24/040/00126/AM 20/	823 06.06.2019	Date:16.10.20 19
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Decision :The Committee considered the case as per agenda and decided to call for hard copy from the firm/RA. Letter to be issue to firm on 27.8.2019. The case is relisted on 16.10.2019.

38 2	Case No.:47/3/83- ALC1/2019	Party Name:RECKITT BENCKISER HEALTHCARE INDIA PRIVATE LIMITED	Meet No/Date:5/83- ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00166/AM 20/	RLA File :05/24/040/00138/AM 20/	Lic.No/Date:0510410 834 06.06.2019	Defer Date:16.10.20 19
Decision :File with TE(DNM) The case stands deferred and relisted on 16.10.2019..				

38 3	Case No.:50/3/83- ALC1/2019	Party Name:STIC-ON PAPERS PVT LTD	Meet No/Date:5/83- ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00169/AM 20/	RLA File :09/24/040/00108/AM 20/	Lic.No/Date:0910067 634 06.06.2019	Defer Date:16.10.20 19
Decision :The Committee considered the case as per agenda and decided to call for hard copy from the firm/RA. Letter to be issue to firm on 27.8.2019. The case is relisted on 16.10.2019.				

38 4	Case No.:52/3/83- ALC1/2019	Party Name:SYNDICATE EXPORTS PRIVATE LIMITED	Meet No/Date:5/83- ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00171/AM 20/	RLA File :32/24/040/00020/AM 20/	Lic.No/Date:3210078 988 07.06.2019	Defer Date:16.10.20 19
Decision :The case is deferred want comments from M/o Steel reminder to issue on 30.9.2019.				

38 5	Case No.:54/3/83- ALC1/2019	Party Name:PARIJAT INDUSTRIES (INDIA) PVT.LTD.	Meet No/Date:5/83- ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00173/AM	RLA File :05/24/040/00141/AM	Lic.No/Date:0510410 856	Defer Date:16.10.20

20/	20/	07.06.2019	19
Decision :The Committee considered the case as per agenda and decided to call for hard copy from the firm/RA. Letter to be issue to firm on 27.8.2019. The case is relisted on 16.10.2019.			

38 6	Case No.:57/3/83-ALC1/2019	Party Name:J K PARAS POLYCOATS LIMITED	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00176/AM 20/	RLA File :05/23/040/00109/AM 20/	Lic.No/Date:0510410 872 11.06.2019	Defer Date:16.10.2019
	Decision :File with DPIIT. The case stands deferred and relisted on 16.10.2019.			

38 7	Case No.:58/3/83-ALC1/2019	Party Name:FIRE SAFETY DEVICES PVT. LTD.	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00177/AM 20/	RLA File :05/23/040/00095/AM 20/	Lic.No/Date:0510410 878 11.06.2019	Defer Date:16.10.2019
	Decision :The Committee considered the case as per agenda and decided to call for hard copy from the firm/RA. Letter to be issue to firm on 27.8.2019. The case is relisted on 16.10.2019.			

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Case No.:60/3/83-ALC1/2019	Party Name:INDOGULF CROPSCIENCES LIMITED	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Approved
HQ File :01/83/050/00179/AM20/	RLA File :05/23/040/00106/AM20/	Lic.No/Date:05104109 07 12.06.2019	Defer Date:
Decision :The Committee considered the case as per agenda and decided to ratify the norms as under:-			
Export Item	Qty.	Import Item	Qty
TEBUCONAZOLE 25% EC TEBUCONAZOLE 25% EC (W/V)	1 Litre	TEBUCONAZOLE TECH 95% TEBUCONAZOLE TECH 95%	0.274kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.			

389	Case No.:62/3/83-ALC1/2019	Party Name:ASTEC LIFESCIENCES LTD.,	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00181/AM 20/	RLA File :03/94/040/00159/AM 20/	Lic.No/Date:0310829 580 12.06.2019	Defer Date:16.10.2019
	Decision :File with TE(DNM)			

390	Case No.:63/3/83-ALC1/2019	Party Name:AJIT INDUSTRIES PRIVATE LIMITED	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00182/AM 20/	RLA File :05/23/040/00112/AM 20/	Lic.No/Date:0510410 913 12.06.2019	Defer Date:16.10.2019
	Decision :File with TE(DNM). The case stands deferred and relisted on 16.10.2019.			

397	Case No.:67/3/83-ALC1/2019	Party Name:MALABAR EQUIPMENTS AND GENERAL TRADERS PVT	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00186/AM 20/	RLA File :10/24/040/00019/AM 20/	Lic.No/Date:1010060 206 14.06.2019	Defer Date:16.10.2019
	Decision :File with DPIIT. The case stands deferred and relisted on 16.10.2019.			

392	Case No.:69/3/83-ALC1/2019	Party Name:AGRISOL (INDIA) PRIVATE LIMITED	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00188/AM 20/	RLA File :66/24/040/00002/AM 20/	Lic.No/Date:6610000 034 17.06.2019	Defer Date:16.10.2019
	Decision :The Committee considered the case as per agenda and decided to call for hard copy from the firm/RA. Letter to be issue to firm on 27.8.2019. The case is relisted on 16.10.2019.			

393	Case No.:94/3/83-ALC1/2019	Party Name:SMI COATED PRODUCTS PVT.	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
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		LTD.		
	HQ File :01/83/050/00213/AM 20/	RLA File :03/95/040/00241/AM 20/	Lic.No/Date:0310829 723 17.06.2019	Defer Date:16.10.20 19
Decision :The Committee considered the case as per agenda and decided to call for hard copy from the firm/RA. Letter to be issue to firm on 27.8.2019. The case is relisted on 16.10.2019.				

39 4	Case No.:71/3/83- ALC1/2019	Party Name:AVH PRIVATE LIMITED	Meet No/Date:5/83- ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00190/AM 20/	RLA File :03/94/040/00154/AM 20/	Lic.No/Date:0310829 753 18.06.2019	Defer Date:16.10.20 19
Decision :File with DPIIT. The case stands deferred and relisted on 16.10.2019.				

39 5	Case No.:93/3/83- ALC1/2019	Party Name:SMI COATED PRODUCTS PVT. LTD.	Meet No/Date:5/83- ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00212/AM 20/	RLA File :03/95/040/00244/AM 20/	Lic.No/Date:0310829 754 18.06.2019	Defer Date:16.10.20 19
Decision :Hard copy awaited from the firm/RA. The case is relisted on 16.10.2019				

39 6	Case No.:73/3/83- ALC1/2019	Party Name:SALASAR LAMINATES LIMITED	Meet No/Date:5/83- ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00192/AM 20/	RLA File :08/24/040/00354/AM 19/	Lic.No/Date:0810145 539 19.06.2019	Defer Date:16.10.20 19
Decision :The Committee considered the case as per agenda and decided to call for hard copy from the firm/RA. Letter to be issue to firm on 27.8.2019. The case is relisted on 16.10.2019.				

39 7	Case No.:74/3/83- ALC1/2019	Party Name:SALASAR LAMINATES LIMITED	Meet No/Date:5/83- ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File	RLA File	Lic.No/Date:0810145	Defer

:01/83/050/00193/AM 20/	:08/24/040/00356/AM 19/	540 19.06.2019	Date:16.10.20 19
Decision :The Committee considered the case as per agenda and decided to call for hard copy from the firm/RA. Letter to be issue to firm on 27.8.2019. The case is relisted on 16.10.2019.			

39	Case No.:75/3/83- ALC1/2019	Party Name:SALASAR LAMINATES LIMITED	Meet No/Date:5/83- ALC1/2019 11.09.2019	Status:Case Deferred
8	HQ File :01/83/050/00194/AM 20/	RLA File :08/24/040/00423/AM 19/	Lic.No/Date:0810145 541 19.06.2019	Defer Date:16.10.20 19
Decision :The Committee considered the case as per agenda and decided to call for hard copy from the firm/RA. Letter to be issue to firm on 27.8.2019. The case is relisted on 16.10.2019.				

39	Case No.:78/3/83- ALC1/2019	Party Name:KLJ ORGANIC LTD	Meet No/Date:5/83- ALC1/2019 11.09.2019	Status:Case Deferred
9	HQ File :01/83/050/00197/AM 20/	RLA File :05/23/040/00117/AM 20/	Lic.No/Date:0510411 000 20.06.2019	Defer Date:16.10.20 19
Decision :File with DPIIT. The case stands deferred and relisted on 16.10.2019.				

40	Case No.:79/3/83- ALC1/2019	Party Name:KRISHI RASAYAN	Meet No/Date:5/83- ALC1/2019 11.09.2019	Status:Cas e Approved
0	HQ File :01/83/050/00198/AM2 0/	RLA File :02/24/040/00045/AM2 0/	Lic.No/Date:02102092 74 20.06.2019	Defer Date:
Decision :The Committee considered the case as per agenda and decided to ratify the norms as applied for by the firm.				

40	Case No.:80/3/83- ALC1/2019	Party Name:KRISHI RASAYAN	Meet No/Date:5/83- ALC1/2019 11.09.2019	Status:Cas e Approved
1	HQ File :01/83/050/00199/AM2 0/	RLA File :02/24/040/00046/AM2 0/	Lic.No/Date:02102092 75 20.06.2019	Defer Date:
Decision :The Committee considered the case as per agenda and decided to ratify				

the norms as under:-

Export Item	Qty	Import Item	Qty
BUTACHLOR 50% EC	1 Litre	BUTACHLOR TECH 94%	0.5346kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.

40 2	Case No.:85/3/83-ALC1/2019	Party Name:MARUTI MICA	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00204/AM 20/	RLA File :24/24/040/00012/AM 20/	Lic.No/Date:2410042 788 20.06.2019	Defer Date:16.10.20 19
Decision :The Committee considered the case as per agenda and decided to call for hard copy from the firm/RA. Letter to be issue to firm on 27.8.2019. The case is relisted on 16.10.2019.				

40 3	Case No.:82/3/83-ALC1/2019	Party Name:CLARIANT CHEMICALS [INDIA] LTD.	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00201/AM 20/	RLA File :03/94/040/00232/AM 20/	Lic.No/Date:0310829 835 21.06.2019	Defer Date:16.10.20 19
Decision :D/L dt. 7.8.2019 to issue and reminder to be issued				

40 4	Case No.:83/3/83-ALC1/2019	Party Name:UNITOP CHEMICALS PVT. LIMITED	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00202/AM 20/	RLA File :03/95/040/00248/AM 20/	Lic.No/Date:0310829 836 21.06.2019	Defer Date:16.10.20 19
Decision :File with TE(SK). The case stands deferred and relisted on 16.10.2019.				

40 5	Case No.:84/3/83-ALC1/2019	Party Name:CLARIANT CHEMICALS [INDIA] LTD.	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00203/AM 20/	RLA File :03/94/040/00233/AM 20/	Lic.No/Date:0310829 837 21.06.2019	Defer Date:16.10.20 19

Decision :D.L dt. 9.8.2019 to issue. Reminder to be issued.

406	Case No.:88/3/83-ALC1/2019	Party Name:CALLISONS FLAVORS (INDIA) PRIVATE LIMITED	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00207/AM 20/	RLA File :31/83/040/00029/AM 20/	Lic.No/Date:3110067 450 21.06.2019	Defer Date:16.10.2019
Decision :D/L dt. 2.8.2019 to be issue reminder to be issued. The case stands deferred and relisted on 16.10.2019.				

407	Case No.:86/3/83-ALC1/2019	Party Name:GOLDSTAB ORGANICS PVT LTD	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00205/AM 20/	RLA File :03/94/040/00138/AM 20/	Lic.No/Date:0310829 871 24.06.2019	Defer Date:16.10.2019
Decision :The Committee considered the case as per agenda and decided to call for hard copy from the firm/RA. Letter to be issue to firm on 27.8.2019. The case is relisted on 16.10.2019.				

408

Case No.:90/3/83-ALC1/2019	Party Name:KRISHI RASAYAN	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Approved
HQ File :01/83/050/00209/AM20/	RLA File :02/24/040/00050/AM20/	Lic.No/Date:0210209279 24.06.2019	Defer Date:
Decision :The Committee considered the case as per agenda and decided to ratify the norms as under:-			
Export Item	Qty.	Import Item	Qty
GLYPHOSATE 41% SL	1 Litre	GLYPHOSATE TECH 95%	0.369kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.			

409	Case No.:91/3/83-ALC1/2019	Party Name:INDIA PESTICIDES LIMITED,	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File	RLA File	Lic.No/Date:0610039	Defer

:01/83/050/00210/AM 20/	:06/24/040/00015/AM 20/	210 24.06.2019	Date:16.10.20 19
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Decision :The Committee considered the case as per agenda and decided to call for hard copy from the firm/RA. Letter to be issue to firm on 27.8.2019. The case is relisted on 16.10.2019.

41 0	Case No.:99/3/83- ALC1/2019	Party Name:GIRDHARS INTERNATIONAL	Meet No/Date:5/83- ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00218/AM 20/	RLA File :05/23/040/00123/AM 20/	Lic.No/Date:0510411 044 25.06.2019	Defer Date:16.10.20 19

Decision :The Committee considered the case as per agenda and decided to call for hard copy from the firm/RA. Letter to be issue to firm on 27.8.2019. The case is relisted on 16.10.2019.

41 1	Case No.:100/3/83- ALC1/2019	Party Name:RECKITT BENCKISER HEALTHCARE INDIA PRIVATE LIMITED	Meet No/Date:5/83- ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00219/AM 20/	RLA File :05/24/040/00187/AM 20/	Lic.No/Date:0510411 052 26.06.2019	Defer Date:16.10.20 19

Decision :Hard copy awaited from the firm/RA. The case is relisted on 16.10.2019.

41 2	Case No.:101/3/83- ALC1/2019	Party Name:EXCELEX BIOPOLYMERS PRIVATE LIMITED	Meet No/Date:5/83- ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00220/AM 20/	RLA File :09/24/040/00152/AM 20/	Lic.No/Date:0910067 695 26.06.2019	Defer Date:16.10.20 19

Decision :The Committee considered the case as per agenda and decided to call for hard copy from the firm/RA. Letter to be issue to firm on 27.8.2019. The case is relisted on 16.10.2019.

41 3	Case No.:102/3/83- ALC1/2019	Party Name:PARIJAT INDUSTRIES (INDIA) PVT.LTD.	Meet No/Date:5/83- ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File	RLA File	Lic.No/Date:0510411	Defer

:01/83/050/00221/AM 20/	:05/24/040/00188/AM 20/	058 26.06.2019	Date:16.10.20 19
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Decision :File with TE(DNM). The case stands deferred and relisted on 16.10.2019.

Case No.:103/3/83- ALC1/2019	Party Name:RECKITT BENCKISER HEALTHCARE INDIA PRIVATE LIMITED	Meet No/Date:5/83- ALC1/2019 11.09.2019	Status:Cas e Approved
HQ File :01/83/050/00222/AM2 0/	RLA File :05/24/040/00190/AM2 0/	Lic.No/Date:05104110 62 26.06.2019	Defer Date:

Decision :The Committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Qty	Import Item	Qty
Daily Moisturising Cream	1 kg	Stearic Acid BP Powder	0.01785kg
		Hydroveg V V	0.0510kg
		Fragrance EBA 12341	0.00153kg
		DK ESTER F-50	0.0204kg
		DK ESTER F-160	0.00714kg
		XANTHAN GUM (KELTROL CG F)	0.00204kg
		Polysorbate 60	0.00306kg
		XIAMETER PMX245 CYCLOPENTASILOXANE	0.0050kg
		Lexol EHP	0.0306kg
		Cithrol GMS 30 SE	0.02805kg
		Lanette O (Cetearyl alcohol)	0.02805kg
		Disodium EDTA	0.00102kg
		Glycerin BP/USP	0.102kg
		PROPYLENE GLYCOL EP	0.0102kg
		WAS BP-EP Silk 783-L (White Soft Paraffin)	0.020kg
		Isopropyl Myristate	0.0306kg
		Euxyl K340	0.0102kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.

41 5	Case No.:105/3/83-ALC1/2019	Party Name:PROEC ENERGY LIMITED	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00224/AM 20/	RLA File :05/24/040/00180/AM 20/	Lic.No/Date:0510411 069 27.06.2019	Defer Date:16.10.2019
	Decision :File with DPIIT. The case stands deferred and relisted on 16.10.2019.			

41 6	Case No.:10/5/83-ALC1/2019	Party Name:ALOK MASTERBATCHES PRIVATE LIMITED	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00308/AM 20/	RLA File :05/23/040/00126/AM 20/	Lic.No/Date:0510411 074 27.06.2019	Defer Date:16.10.2019
	Decision :File with DPIIT. The case stands deferred and relisted on 16.10.2019.			

41 7	Case No.:107/3/83-ALC1/2019	Party Name:EAGLE PRESS PRIVATE LIMITED,	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00226/AM 20/	RLA File :04/24/040/00064/AM 20/	Lic.No/Date:0410165 782 28.06.2019	Defer Date:16.10.2019
	Decision :The Committee considered the case as per agenda and decided to call for hard copy from the firm/RA. Letter to be issue to firm on 27.8.2019. The case is relisted on 16.10.2019.			

41 8	Case No.:110/3/83-ALC1/2019	Party Name:GAYATRI COLOUR CHEM INDUSTRIES	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00229/AM 20/	RLA File :08/24/040/00103/AM 20/	Lic.No/Date:0810145 599 01.07.2019	Defer Date:16.10.2019
	Decision :The Committee considered the case as per agenda and decided to call for hard copy from the firm/RA. Letter to be issue to firm on 27.8.2019. The case is relisted on 16.10.2019.			

41 9	Case No.:112/3/83-ALC1/2019	Party Name:CROWN DECOR PRIVATE LIMITED	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File	RLA File	Lic.No/Date:0810145	Defer

:01/83/050/00231/AM 20/	:08/24/040/00093/AM 20/	608 01.07.2019	Date:16.10.20 19
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Decision :The Committee considered the case as per agenda and decided to call for hard copy from the firm/RA. Letter to be issue to firm on 27.8.2019. The case is relisted on 16.10.2019.

42	Case No.:113/3/83- ALC1/2019	Party Name:SALASAR LAMINATES LIMITED	Meet No/Date:5/83- ALC1/2019 11.09.2019	Status:Case Deferred
0	HQ File :01/83/050/00232/AM 20/	RLA File :08/24/040/00105/AM 20/	Lic.No/Date:0810145 617 02.07.2019	Defer Date:16.10.20 19

Decision :The Committee considered the case as per agenda and decided to call for hard copy from the firm/RA. Letter to be issue to firm on 27.8.2019. The case is relisted on 16.10.2019.

42	Case No.:116/3/83- ALC1/2019	Party Name:RASIK PRODUCTS PVT. LTD.	Meet No/Date:5/83- ALC1/2019 11.09.2019	Status:Case Deferred
1	HQ File :01/83/050/00235/AM 20/	RLA File :06/24/040/00020/AM 20/	Lic.No/Date:0610039 225 02.07.2019	Defer Date:16.10.20 19

Decision :The Committee considered the case as per agenda and decided to call for hard copy from the firm/RA. Letter to be issue to firm on 27.8.2019. The case is relisted on 16.10.2019.

42	Case No.:1/4/83- ALC1/2019	Party Name:KRISHNA ANTIOXIDANTS PVT. LTD.	Meet No/Date:5/83- ALC1/2019 11.09.2019	Status:Case Deferred
2	HQ File :01/83/050/00238/AM 20/	RLA File :03/94/040/00271/AM 20/	Lic.No/Date:0310830 048 03.07.2019	Defer Date:16.10.20 19

Decision :File with TE(DNM)File with TE(DNM) The case stands deferred and relisted on 16.10.2019.

42	Case No.:2/4/83- ALC1/2019	Party Name:BAJAJ SUPERPACK INDIA LTD.	Meet No/Date:5/83- ALC1/2019 11.09.2019	Status:Case Deferred
3	HQ File	RLA File	Lic.No/Date:5010002	Defer

:01/83/050/00239/AM 20/	:50/24/040/00003/AM 20/	532 03.07.2019	Date:16.10.20 19
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Decision :The Committee considered the case as per agenda and decided to call for hard copy from the firm/RA. Letter to be issue to firm on 27.8.2019. The case is relisted on 16.10.2019.

42 4	Case No.:6/4/83- ALC1/2019	Party Name:INDIA PESTICIDES LIMITED,	Meet No/Date:5/83- ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00243/AM 20/	RLA File :06/24/040/00023/AM 20/	Lic.No/Date:0610039 234 04.07.2019	Defer Date:16.10.20 19

Decision :The Committee considered the case as per agenda and decided to call for hard copy from the firm/RA. Letter to be issue to firm on 27.8.2019. The case is relisted on 16.10.2019.

42 5	Case No.:3/4/83- ALC1/2019	Party Name:GSP CROP SCIENCE PVT. LTD.	Meet No/Date:5/83- ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00240/AM 20/	RLA File :08/24/040/00107/AM 20/	Lic.No/Date:0810145 643 05.07.2019	Defer Date:16.10.20 19

Decision :The Committee considered the case as per agenda and decided to call for hard copy from the firm/RA. Letter to be issue to firm on 27.8.2019. The case is relisted on 16.10.2019.

42 6	Case No.:4/4/83- ALC1/2019	Party Name:PAREKH INDUSTRIES LTD	Meet No/Date:5/83- ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00241/AM 20/	RLA File :03/95/040/00282/AM 20/	Lic.No/Date:0310830 136 05.07.2019	Defer Date:16.10.20 19

Decision :Hard copy awaited from the firm/RA. The case is relisted on 16.10.2019.

42 7	Case No.:8/4/83- ALC1/2019	Party Name:INDOTAN CHEMICALS LIMITED	Meet No/Date:5/83- ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00245/AM 20/	RLA File :02/24/040/00055/AM 20/	Lic.No/Date:0210209 302 05.07.2019	Defer Date:16.10.20 19

Decision :The Committee considered the case as per agenda and decided to call for hard copy from the firm/RA. Letter to be issue to firm on 27.8.2019. The case is relisted on 16.10.2019.

428	Case No.:9/4/83-ALC1/2019	Party Name:WATERPROOF CORPORATION PRIVATE LIMITED	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00246/AM 20/	RLA File :03/95/040/00288/AM 20/	Lic.No/Date:0310830 148 08.07.2019	Defer Date:16.10.2019

Decision :The Committee considered the case as per agenda and decided to call for hard copy from the firm/RA. Letter to be issue to firm on 27.8.2019. The case is relisted on 16.10.2019.

429	Case No.:10/4/83-ALC1/2019	Party Name:BAJAJ POLYBLEND PRIVATE LIMITED	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00247/AM 20/	RLA File :50/24/040/00004/AM 20/	Lic.No/Date:5010002 535 08.07.2019	Defer Date:16.10.2019

Decision :The Committee considered the case as per agenda and decided to call for hard copy from the firm/RA. Letter to be issue to firm on 27.8.2019. The case is relisted on 16.10.2019.

430	Case No.:11/4/83-ALC1/2019	Party Name:RAJSHA CHEMICALS PVT.LTD,	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00248/AM 20/	RLA File :34/24/040/00118/AM 20/	Lic.No/Date:3410045 266 08.07.2019	Defer Date:16.10.2019

Decision :Defer the case want information from the firm% net content of Resorcinol in export% wastage claimed as on AA No 0310825121 dt. 19.11.2018

431	Case No.:12/4/83-ALC1/2019	Party Name:ROHAN DYES AND INTERMEDIATES LTD.	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00249/AM 20/	RLA File :08/24/040/00113/AM 20/	Lic.No/Date:0810145 665 09.07.2019	Defer Date:16.10.2019

Decision :D/L dt. 2.8.19 to be issue reminder to be issued. The case stands deferred and relisted on 16.10.2019.

43 2	Case No.:13/4/83-ALC1/2019	Party Name:ALPS CHEMICALS PVT LTD	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00250/AM 20/	RLA File :08/24/040/00118/AM 20/	Lic.No/Date:0810145 670 09.07.2019	Defer Date:16.10.2019

Decision :The Committee considered the case as per agenda and decided to call for hard copy from the firm/RA. Letter to be issue to firm on 27.8.2019. The case is relisted on 16.10.2019.

43 3	Case No.:14/4/83-ALC1/2019	Party Name:PACIFIC INDUSTRIES LIMITED	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00251/AM 20/	RLA File :13/24/040/00157/AM 20/	Lic.No/Date:1310049 350 09.07.2019	Defer Date:16.10.2019

Decision :File with DPIIT. The case stands deferred and relisted on 16.10.2019.

43 4	Case No.:15/4/83-ALC1/2019	Party Name:NISARG BIOSCIENCES PVT LTD	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00252/AM 20/	RLA File :09/24/040/00161/AM 20/	Lic.No/Date:0910067 762 10.07.2019	Defer Date:16.10.2019

Decision :File with TE(SK). The case stands deferred and relisted on 16.10.2019.

43 5	Case No.:16/4/83-ALC1/2019	Party Name:PAYAL POLYPLAST PRIVATE LIMITED	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00253/AM 20/	RLA File :05/24/040/00221/AM 20/	Lic.No/Date:0510411 219 10.07.2019	Defer Date:16.10.2019

Decision :Hard copy awaited from the firm/RA. The case is relisted on 16.10.2019.

43 6	Case No.:17/4/83-ALC1/2019	Party Name:TIKI TAR DANOSA (INDIA) PVT. LTD.	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00254/AM 20/	RLA File :34/24/040/00054/AM 20/	Lic.No/Date:3410045 276 10.07.2019	Defer Date:16.10.2019
	Decision :The Committee considered the case as per agenda and decided to call for hard copy from the firm/RA. Letter to be issue to firm on 27.8.2019. The case is relisted on 16.10.2019.			

43 7	Case No.:18/4/83-ALC1/2019	Party Name:SALASAR LAMINATES LIMITED	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00255/AM 20/	RLA File :08/24/040/00124/AM 19/	Lic.No/Date:0810145 689 11.07.2019	Defer Date:16.10.2019
	Decision :The Committee considered the case as per agenda and decided to call for hard copy from the firm/RA. Letter to be issue to firm on 27.8.2019. The case is relisted on 16.10.2019.			

43 8	Case No.:19/4/83-ALC1/2019	Party Name:SALASAR LAMINATES LIMITED	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00256/AM 20/	RLA File :08/24/040/00366/AM 18/	Lic.No/Date:0810145 690 11.07.2019	Defer Date:16.10.2019
	Decision :The Committee considered the case as per agenda and decided to call for hard copy from the firm/RA. Letter to be issue to firm on 27.8.2019. The case is relisted on 16.10.2019.			

43 9	Case No.:21/4/83-ALC1/2019	Party Name:BHUKHANVAL A INDUSTRIES PVT.LTD.	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00258/AM 20/	RLA File :03/94/040/00291/AM 20/	Lic.No/Date:0310830 230 11.07.2019	Defer Date:16.10.2019
	Decision :File with DPIIT. The case stands deferred and relisted on 16.10.2019.			

44 0	Case No.:22/4/83-ALC1/2019	Party Name:GANGA RASAYANIE P. LTD.	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00259/AM 20/	RLA File :03/94/040/00208/AM 20/	Lic.No/Date:0310830 259 12.07.2019	Defer Date:16.10.2019
	Decision :D/L dt. 20.8.2019 to issue reminder to be issued. The case stands deferred and relisted on 16.10.2019.			

44 1	Case No.:23/4/83-ALC1/2019	Party Name:SYNDICATE EXPORTS PRIVATE LIMITED	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00260/AM 20/	RLA File :32/24/040/00029/AM 20/	Lic.No/Date:3210079 022 12.07.2019	Defer Date:16.10.2019
	Decision :The case is deferred want comments from M/o Steel reminder to issue on 30.9.2019.			

44
2

Case No.:25/4/83-ALC1/2019	Party Name:E.I. DU PONT INDIA PRIVATE LIMITED	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Approved
HQ File :01/83/050/00262/AM20/	RLA File :34/24/040/00123/AM20/	Lic.No/Date:3410045287 16.07.2019	Defer Date:
Decision :The Committee considered the case as per agenda and decided to ratify the norms as under:-			
Export Item	Qty	Import Item	Qty.
2,4 D Sodium salt 75.6% ww + Metsulfuron methyl 0.7% ww + chlorimuron ethyl 0.7% ww WP (Ally Plus 77 WP Herbicide)	1kg	1 Chlorimuron Ethyl Technical	0.00704kg
		2 Metsulfuron Methyl Technical	0.00704kg
		3 2,4 -D Sodium salt	0.760kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.			

44 3	Case No.:26/4/83-ALC1/2019	Party Name:SALASAR LAMINATES LIMITED	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00263/AM 20/	RLA File :08/24/040/00288/AM 19/	Lic.No/Date:0810145 732 17.07.2019	Defer Date:16.10.2019
	Decision :The Committee considered the case as per agenda and decided to call for hard copy from the firm/RA. Letter to be issue to firm on 27.8.2019. The case is relisted on 16.10.2019.			

44 4	Case No.:28/4/83-ALC1/2019	Party Name:TARAK CHEMICALS LTD	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00265/AM 20/	RLA File :34/24/040/00062/AM 20/	Lic.No/Date:3410045 294 17.07.2019	Defer Date:16.10.2019
	Decision :The Committee considered the case as per agenda and decided to call for hard copy from the firm/RA. Letter to be issue to firm on 27.8.2019. The case is relisted on 16.10.2019.			

44 5	Case No.:27/4/83-ALC1/2019	Party Name:AIMCO PESTICIDES LIMITED	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Approved
	HQ File :01/83/050/00264/AM20/	RLA File :03/94/040/00309/AM20/	Lic.No/Date:03108304 08 18.07.2019	Defer Date:
	Decision :The case was already approved in Meeting No. 4/83 dt. 14.8.2019 vide case No. 524.			

44 6	Case No.:32/4/83-ALC1/2019	Party Name:AICA LAMINATES INDIA PRIVATE LIMITED	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00269/AM 20/	RLA File :05/23/040/00157/AM 20/	Lic.No/Date:0510411 307 19.07.2019	Defer Date:16.10.2019
	Decision :The Committee considered the case as per agenda and decided to call for hard copy from the firm/RA. Letter to be issue to firm on 27.8.2019. The case is relisted on 16.10.2019.			

447	Case No.:34/4/83-ALC1/2019	Party Name:RECKITT BENCKISER HEALTHCARE INDIA PRIVATE LIMITED	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00271/AM 20/	RLA File :05/24/040/00237/AM 20/	Lic.No/Date:0510411 320 23.07.2019	Defer Date:16.10.2019
Decision :The Committee considered the case as per agenda and decided to call for hard copy from the firm/RA. Letter to be issue to firm on 27.8.2019. The case is relisted on 16.10.2019.				

448	Case No.:35/4/83-ALC1/2019	Party Name:ARTEK SURFIN CHEMICALS LIMITED.	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00272/AM 20/	RLA File :03/94/040/00327/AM 20/	Lic.No/Date:0310830 522 24.07.2019	Defer Date:16.10.2019
Decision :The Committee considered the case as per agenda and decided to call for hard copy from the firm/RA. Letter to be issue to firm on 27.8.2019. The case is relisted on 16.10.2019.				

449	Case No.:37/4/83-ALC1/2019	Party Name:GSC, GLASS LIMITED	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00274/AM 20/	RLA File :05/23/040/00156/AM 20/	Lic.No/Date:0510411 341 24.07.2019	Defer Date:16.10.2019
Decision :The Committee considered the case as per agenda and decided to call for hard copy from the firm/RA. Letter to be issue to firm on 27.8.2019. The case is relisted on 16.10.2019.				

450	Case No.:38/4/83-ALC1/2019	Party Name:ORIENT ABRASIVES LTD	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00275/AM 20/	RLA File :03/95/040/00385/AM 20/	Lic.No/Date:0310830 572 25.07.2019	Defer Date:16.10.2019
Decision :File with DPIIT returned from M/O Steel The case stands deferred and relisted on 16.10.2019.				

45 1	Case No.:39/4/83-ALC1/2019	Party Name:JOHNSON MATTHEY CHEMICALS INDIA PVT. LTD.	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00276/AM 20/	RLA File :06/24/040/00028/AM 20/	Lic.No/Date:0610039 250 25.07.2019	Defer Date:16.10.2019
Decision :File with TE(SK). Additional information has received from the firm. The case stands deferred and relisted on 16.10.2019.				

45 2	Case No.:45/4/83-ALC1/2019	Party Name:NISARG BIOSCIENCES PVT LTD	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00282/AM 20/	RLA File :09/24/040/00223/AM 20/	Lic.No/Date:0910067 835 25.07.2019	Defer Date:16.10.2019
Decision :File with TE(SK) The case stands deferred and relisted on 16.10.2019.				

45 3	Case No.:46/4/83-ALC1/2019	Party Name:NISARG BIOSCIENCES PVT LTD	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00283/AM 20/	RLA File :09/24/040/00219/AM 20/	Lic.No/Date:0910067 837 25.07.2019	Defer Date:16.10.2019
Decision :File with TE(SK) The case stands deferred and relisted on 16.10.2019.				

45 4	Case No.:49/4/83-ALC1/2019	Party Name:SWATI MENTHOL & ALLIED CHEMICALS LTD.,	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00286/AM 20/	RLA File :29/24/040/00009/AM 20/	Lic.No/Date:2910025 419 25.07.2019	Defer Date:16.10.2019
Decision :The Committee considered the case as per agenda and decided to call for hard copy from the firm/RA. Letter to be issue to firm on 27.8.2019. The case is relisted on 16.10.2019.				

45 5	Case No.:41/4/83-ALC1/2019	Party Name:VEDANT DYESTUFFS INTERMEDIATES	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
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	PRIVATE LIMITED		
HQ File :01/83/050/00278/AM 20/	RLA File :03/95/040/00427/AM 20/	Lic.No/Date:0310830 596 26.07.2019	Defer Date:16.10.20 19
Decision :The Committee considered the case as per agenda and decided to call for hard copy from the firm/RA. Letter to be issue to firm on 27.8.2019. The case is relisted on 16.10.2019.			

45	Case No.:47/4/83- ALC1/2019	Party Name:ARJUNA NATURAL PRIVATE LIMITED	Meet No/Date:5/83- ALC1/2019 11.09.2019	Status:Transferr ed to Different Section
6	HQ File :01/83/050/00284/AM 20/	RLA File :10/24/040/00034/AM 20/	Lic.No/Date:1010060 231 26.07.2019	Defer Date:11.09.201 9
Decision :.The Committee considered the case as per agenda and decided that in compliance with the Policy Circular No.05(RE-2013)/2019-2014 dated 14.08.2013 and Policy Circular No. 12/2015-2020 dated 28.08.2018, Regional Authorities (RAs) concerned may examine for redemption the advance authorization (whether issued under Para 4.07 of HBP or otherwise) based on the Sample Analysis Report (SAR) furnished by Spice Board, Cochin. Further decided that applicant may also take up the matter with RA concerned. Hence, the case is disposed off..				

45	Case No.:48/4/83- ALC1/2019	Party Name:NOCIL LIMITED	Meet No/Date:5/83- ALC1/2019 11.09.2019	Status:Case Deferred
7	HQ File :01/83/050/00285/AM 20/	RLA File :03/95/040/00245/AM 20/	Lic.No/Date:0310830 642 29.07.2019	Defer Date:16.10.20 19
Decision :The Committee considered the case as per agenda and decided to call for hard copy from the firm/RA. Letter to be issue to firm on 27.8.2019. The case is relisted on 16.10.2019.				

45	Case No.:52/4/83- ALC1/2019	Party Name:VEDANT DYESTUFFS INTERMEDIATES PRIVATE LIMITED	Meet No/Date:5/83- ALC1/2019 11.09.2019	Status:Case Deferred
8	HQ File :01/83/050/00289/AM 20/	RLA File :03/95/040/00442/AM 20/	Lic.No/Date:0310830 679 30.07.2019	Defer Date:16.10.20 19
Decision :The Committee considered the case as per agenda and decided to call for hard copy from the firm/RA. Letter to be issue to firm on 27.8.2019. The case is relisted on 16.10.2019.				

459	Case No.:53/4/83-ALC1/2019	Party Name:SYNTHITE INDUSTRIES PRIVATE LIMITED	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00290/AM 20/	RLA File :10/24/040/00035/AM 20/	Lic.No/Date:1010060 234 30.07.2019	Defer Date:16.10.2019
Decision :The Committee considered the case as per agenda and decided to call for hard copy from the firm/RA. Letter to be issue to firm on 27.8.2019. The case is relisted on 16.10.2019.				

460

Case No.:55/4/83-ALC1/2019	Party Name:E.I. DU PONT INDIA PRIVATE LIMITED	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Approved
HQ File :01/83/050/00292/AM20/	RLA File :34/24/040/00142/AM20/	Lic.No/Date:3410045328 30.07.2019	Defer Date:
Decision :The Committee considered the case as per agenda and decided to ratify the norms as under:-			
Export Item	Qty	Import Item	Qty.
2,4 D Sodium salt 75.6% ww + Metsulfuron methyl 0.7% ww + chlorimuron ethyl 0.7% ww WP (Ally Plus 77 WP Herbicide)	1kg	1 Chlorimuron Ethyl Technical	0.00704kg
		2 Metsulfuron Methyl Technical	0.00704kg
		3 2,4 -D Sodium salt	0.760kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.			

461	Case No.:56/4/83-ALC1/2019	Party Name:NOCIL LIMITED	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00293/AM 20/	RLA File :03/95/040/00246/AM 20/	Lic.No/Date:0310830 729 01.08.2019	Defer Date:16.10.2019
Decision :The Committee considered the case as per agenda and decided to call for hard copy from the firm/RA. Letter to be issue to firm on 27.8.2019. The case is relisted on 16.10.2019.				

46 2	Case No.:57/4/83-ALC1/2019	Party Name:INTEGRATED FIRE PROTECTION PVT. LTD.	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00294/AM 20/	RLA File :02/24/040/00061/AM 20/	Lic.No/Date:0210209 341 01.08.2019	Defer Date:16.10.2019
Decision :The Committee considered the case as per agenda and decided to call for hard copy from the firm/RA. Letter to be issue to firm on 27.8.2019. The case is relisted on 16.10.2019.				

46 3	Case No.:58/4/83-ALC1/2019	Party Name:GIRIDHAR TECHFAB PRIVATE LIMITED	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00295/AM 20/	RLA File :08/24/040/00127/AM 20/	Lic.No/Date:0810145 906 02.08.2019	Defer Date:16.10.2019
Decision :The Committee considered the case as per agenda and decided to call for hard copy from the firm/RA. Letter to be issue to firm on 27.8.2019. The case is relisted on 16.10.2019.				

46
4

Case No.:59/4/83-ALC1/2019	Party Name:INDOGULF CROPS SCIENCES LIMITED	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Approved												
HQ File :01/83/050/00296/AM2 0/	RLA File :05/23/040/00173/AM2 0/	Lic.No/Date:05104114 34 02.08.2019	Defer Date:												
Decision :The Committee considered the case as per agenda and decided to ratify the norms as under:-															
<table><tr><td>Export Item</td><td>Qty.</td><td>Import Item</td><td>Qty</td></tr><tr><td>Clodinafop Propargyl 15% WP</td><td>1jg</td><td>Clodinafop tech 95%</td><td>0.160kg</td></tr><tr><td>Clodinafop Propargyl 15% WP</td><td></td><td>Clodinafop tech 95%</td><td></td></tr></table>				Export Item	Qty.	Import Item	Qty	Clodinafop Propargyl 15% WP	1jg	Clodinafop tech 95%	0.160kg	Clodinafop Propargyl 15% WP		Clodinafop tech 95%	
Export Item	Qty.	Import Item	Qty												
Clodinafop Propargyl 15% WP	1jg	Clodinafop tech 95%	0.160kg												
Clodinafop Propargyl 15% WP		Clodinafop tech 95%													
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.															

46 5	Case No.:60/4/83- ALC1/2019	Party Name:VIDHI SPECIALTY FOOD INGREDIENTS LIMITED	Meet No/Date:5/83- ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00297/AM 20/	RLA File :03/95/040/00436/AM 20/	Lic.No/Date:0310830 796 05.08.2019	Defer Date:16.10.20 19
Decision :The Committee considered the case as per agenda and decided to call for hard copy from the firm/RA. Letter to be issue to firm on 27.8.2019. The case is relisted on 16.10.2019.				

46 6	Case No.:61/4/83- ALC1/2019	Party Name:VIDHI SPECIALTY FOOD INGREDIENTS LIMITED	Meet No/Date:5/83- ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00298/AM 20/	RLA File :03/95/040/00438/AM 20/	Lic.No/Date:0310830 797 05.08.2019	Defer Date:16.10.20 19
Decision :The Committee considered the case as per agenda and decided to call for hard copy from the firm/RA. Letter to be issue to firm on 27.8.2019. The case is relisted on 16.10.2019.				

46 7	Case No.:1/5/83- ALC1/2019	Party Name:ANAR CHEMICALS LLP	Meet No/Date:5/83- ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00299/AM 20/	RLA File :08/24/040/00148/AM 20/	Lic.No/Date:0810145 921 07.08.2019	Defer Date:16.10.20 19
Decision :The Committee considered the case as per agenda and decided to call for hard copy from the firm/RA. Letter to be issue to firm on 27.8.2019. The case is relisted on 16.10.2019.				

46 8	Case No.:2/5/83- ALC1/2019	Party Name:VIDHI SPECIALTY FOOD INGREDIENTS LIMITED	Meet No/Date:5/83- ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00300/AM 20/	RLA File :03/95/040/00439/AM 20/	Lic.No/Date:0310830 893 08.08.2019	Defer Date:16.10.20 19
Decision :Hard copy awaited from the firm/RA. The case is relisted on 16.10.2019.				

469	Case No.:3/5/83-ALC1/2019	Party Name:MONTEX GLASS FIBRE IND PVT LTD	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00301/AM 20/	RLA File :03/95/040/00366/AM 20/	Lic.No/Date:0310830901 08.08.2019	Defer Date:16.10.2019
Decision :Hard copy awaited from the firm/RA. The case is relisted on 16.10.2019				

470

Case No.:4/5/83-ALC1/2019	Party Name:HEMANI INDUSTRIES LIMITED	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Approved
HQ File :01/83/050/00302/AM20/	RLA File :03/94/040/00376/AM20/	Lic.No/Date:0310830911 08.08.2019	Defer Date:
Decision :The Committee considered the case as per agenda and decided to ratify the norms as under:-			
Export Item BIFENTHRIN TECHNICAL 98% MIN	Qty. 1kg	Import Item	Qty.
		1 Lambda Cyhalothric Acid 99% Min	0.671kg
		2 2-Methyl-3-Biphenyl Methanol(Bifenthrin alcohol)	0.524kg
		3 Hexane	0.158kg
		4 Methanol	0.392kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.			

471	Case No.:5/5/83-ALC1/2019	Party Name:COLOR MAX,	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00303/AM 20/	RLA File :32/24/040/00031/AM 20/	Lic.No/Date:3210079057 08.08.2019	Defer Date:16.10.2019
Decision :The case stands deferred and relisted on 16.10.2019.				

472	Case No.:6/5/83-ALC1/2019	Party Name:GLEN INDUSTRIES PRIVATE LIMITED	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00304/AM	RLA File :02/24/040/00070/AM	Lic.No/Date:0210209361	Defer Date:16.10.20

20/	20/	08.08.2019	19
Decision :Hard copy awaited from the firm/RA. The case is relisted on 16.10.2019			

47 3	Case No.:7/5/83-ALC1/2019	Party Name:MANI AGRO CHEM PRIVATE LIMITED	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00305/AM 20/	RLA File :32/24/040/00032/AM 20/	Lic.No/Date:3210079 058 08.08.2019	Defer Date:16.10.20 19
	Decision :Hard copy awaited from the firm/RA. The case is relisted on 16.10.2019			

47 4	Case No.:8/5/83-ALC1/2019	Party Name:CALLISONS FLAVORS (INDIA) PRIVATE LIMITED	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00306/AM 20/	RLA File :31/83/040/00072/AM 20/	Lic.No/Date:3110067 497 08.08.2019	Defer Date:16.10.20 19
	Decision :Hard copy awaited from the firm/RA. The case is relisted on 16.10.2019			

47 5	Case No.:11/5/83-ALC1/2019	Party Name:PAREKH INDUSTRIES LTD	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00309/AM 20/	RLA File :03/95/040/00291/AM 20/	Lic.No/Date:0310830 942 09.08.2019	Defer Date:16.10.20 19
	Decision :Hard copy awaited from the firm/RA. The case is relisted on 16.10.2019			

47 6	Case No.:12/5/83-ALC1/2019	Party Name:VEDANTA LIMITED	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00310/AM 20/	RLA File :05/24/040/00264/AM 20/	Lic.No/Date:0510411 481 09.08.2019	Defer Date:16.10.20 19
	Decision :Hard copy awaited from the firm/RA. The case is relisted on 16.10.2019			

47 7	Case No.:14/5/83-ALC1/2019	Party Name:SYNTHITE INDUSTRIES	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
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		PRIVATE LIMITED		
	HQ File :01/83/050/00312/AM 20/	RLA File :10/24/040/00039/AM 20/	Lic.No/Date:1010060 241 13.08.2019	Defer Date:16.10.20 19
Decision :Hard copy awaited from the firm/RA. The case is relisted on 16.10.2019				

47	Case No.:17/5/83- ALC1/2019	Party Name:BAJAJ POLYBLEND PRIVATE LIMITED	Meet No/Date:5/83- ALC1/2019 11.09.2019	Status:Case Deferred
8	HQ File :01/83/050/00315/AM 20/	RLA File :50/24/040/00005/AM 20/	Lic.No/Date:5010002 547 13.08.2019	Defer Date:16.10.20 19
Decision :Hard copy awaited from the firm/RA. The case is relisted on 16.10.2019				

47	Case No.:15/5/83- ALC1/2019	Party Name:INSECTICIDE S INDIA LTD.	Meet No/Date:5/83- ALC1/2019 11.09.2019	Status:Case Deferred
9	HQ File :01/83/050/00313/AM 20/	RLA File :03/94/040/00394/AM 20/	Lic.No/Date:0310830 970 14.08.2019	Defer Date:16.10.20 19
Decision :Hard copy awaited from the firm/RA. The case is relisted on 16.10.2019				

48	Case No.:16/5/83- ALC1/2019	Party Name:SMI COATED PRODUCTS PVT. LTD.	Meet No/Date:5/83- ALC1/2019 11.09.2019	Status:Case Deferred
0	HQ File :01/83/050/00314/AM 20/	RLA File :03/95/040/00448/AM 20/	Lic.No/Date:0310830 990 14.08.2019	Defer Date:16.10.20 19
Decision :Hard copy awaited from the firm/RA. The case is relisted on 16.10.2019				

48	Case No.:18/5/83- ALC1/2019	Party Name:GREEN NATURAL EXTRACTS PRIVATE LIMITED	Meet No/Date:5/83- ALC1/2019 11.09.2019	Status:Case Deferred
1	HQ File :01/83/050/00316/AM 20/	RLA File :10/24/040/00040/AM 20/	Lic.No/Date:1010060 248 16.08.2019	Defer Date:16.10.20 19
Decision :Hard copy awaited from the firm/RA. The case is relisted on 16.10.2019				

48 2	Case No.:19/5/83-ALC1/2019	Party Name:SHITAL INDUSTRIES PVT LTD	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00317/AM 20/	RLA File :08/24/040/00124/AM 20/	Lic.No/Date:0810145 977 19.08.2019	Defer Date:16.10.2019
Decision :Hard copy awaited from the firm/RA. The case is relisted on 16.10.2019.				

48 3	Case No.:20/5/83-ALC1/2019	Party Name:OREN HYDROCARBONS PRIVATE LTD.	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00318/AM 20/	RLA File :04/24/040/00083/AM 20/	Lic.No/Date:0410165 972 19.08.2019	Defer Date:16.10.2019
Decision :Hard copy awaited from the firm/RA. The case is relisted on 16.10.2019				

48 4	Case No.:21/5/83-ALC1/2019	Party Name:MATANGI INDUSTRIES LLP	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00319/AM 20/	RLA File :08/24/040/00051/AM 20/	Lic.No/Date:0810145 996 20.08.2019	Defer Date:16.10.2019
Decision :Hard copy awaited from the firm/RA. The case is relisted on 16.10.2019				

48 5	Case No.:22/5/83-ALC1/2019	Party Name:MATANGI INDUSTRIES LLP	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00320/AM 20/	RLA File :08/24/040/00351/AM 19/	Lic.No/Date:0810145 997 20.08.2019	Defer Date:16.10.2019
Decision :Hard copy awaited from the firm/RA. The case is relisted on 16.10.2019				

48 6	Case No.:23/5/83-ALC1/2019	Party Name:MATANGI INDUSTRIES LLP	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00321/AM 20/	RLA File :08/24/040/00402/AM 19/	Lic.No/Date:0810145 998 20.08.2019	Defer Date:16.10.2019
Decision :Hard copy awaited from the firm/RA. The case is relisted on 16.10.2019				

487	Case No.:24/5/83-ALC1/2019	Party Name:PAYAL POLYPLAST PRIVATE LIMITED	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00322/AM 20/	RLA File :05/24/040/00295/AM 20/	Lic.No/Date:0510411 565 20.08.2019	Defer Date:16.10.2019
	Decision :Hard copy awaited from the firm/RA. The case is relisted on 16.10.2019			

488	Case No.:25/5/83-ALC1/2019	Party Name:STIC-ON PAPERS PVT LTD	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00323/AM 20/	RLA File :09/24/040/00267/AM 20/	Lic.No/Date:0910067 915 20.08.2019	Defer Date:16.10.2019
	Decision :Hard copy awaited from the firm/RA. The case is relisted on 16.10.2019			

489	Case No.:26/5/83-ALC1/2019	Party Name:STIC-ON PAPERS PVT LTD	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00324/AM 20/	RLA File :09/24/040/00268/AM 20/	Lic.No/Date:0910067 916 20.08.2019	Defer Date:16.10.2019
	Decision :Hard copy awaited from the firm/RA. The case is relisted on 16.10.2019.			

490	Case No.:27/5/83-ALC1/2019	Party Name:MATANGI INDUSTRIES LLP	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00325/AM 20/	RLA File :08/24/040/00259/AM 19/	Lic.No/Date:0810146 025 21.08.2019	Defer Date:16.10.2019
	Decision :Hard copy awaited from the firm/RA. The case is relisted on 16.10.2019.			

491	Case No.:31/5/83-ALC1/2019	Party Name:SHAKTI APIFOODS PRIVATE LIMITED	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00329/AM 20/	RLA File :30/24/040/00066/AM 20/	Lic.No/Date:3010104 790 21.08.2019	Defer Date:16.10.2019
	Decision :Hard copy awaited from the firm/RA. The case is relisted on 16.10.2019.			

49 2	Case No.:39/5/83-ALC1/2019	Party Name:SMI COATED PRODUCTS PVT. LTD.	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00337/AM 20/	RLA File :03/95/040/00447/AM 20/	Lic.No/Date:0310831 121 21.08.2019	Defer Date:16.10.2019
Decision :Hard copy awaited from the firm/RA. The case is relisted on 16.10.2019				

49 3	Case No.:28/5/83-ALC1/2019	Party Name:PROEC ENERGY LIMITED	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00326/AM 20/	RLA File :05/24/040/00300/AM 20/	Lic.No/Date:0510411 593 22.08.2019	Defer Date:16.10.2019
Decision :Hard copy awaited from the firm/RA. The case is relisted on 16.10.2019				

49 4	Case No.:29/5/83-ALC1/2019	Party Name:PARIJAT INDUSTRIES (INDIA) PVT.LTD.	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00327/AM 20/	RLA File :05/24/040/00280/AM 20/	Lic.No/Date:0510411 594 22.08.2019	Defer Date:16.10.2019
Decision :Hard copy awaited from the firm/RA. The case is relisted on 16.10.2019				

49 5	Case No.:30/5/83-ALC1/2019	Party Name:PARIJAT INDUSTRIES (INDIA) PVT.LTD.	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00328/AM 20/	RLA File :05/24/040/00279/AM 20/	Lic.No/Date:0510411 596 22.08.2019	Defer Date:16.10.2019
Decision :Hard copy awaited from the firm/RA. The case is relisted on 16.10.2019				

49 6	Case No.:32/5/83-ALC1/2019	Party Name:GIRDHARS INTERNATIONAL	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00330/AM 20/	RLA File :05/23/040/00202/AM 20/	Lic.No/Date:0510411 606 22.08.2019	Defer Date:16.10.2019
Decision :Hard copy awaited from the firm/RA. The case is relisted on 16.10.2019				

497	Case No.:33/5/83-ALC1/2019	Party Name:GIRDHARS INTERNATIONAL	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00331/AM 20/	RLA File :05/23/040/00203/AM 20/	Lic.No/Date:0510411 614 23.08.2019	Defer Date:16.10.2019
	Decision :Hard copy awaited from the firm/RA. The case is relisted on 16.10.2019.			

498	Case No.:34/5/83-ALC1/2019	Party Name:MATANGI INDUSTRIES LLP	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00332/AM 20/	RLA File :08/24/040/00170/AM 19/	Lic.No/Date:0810146 040 23.08.2019	Defer Date:16.10.2019
	Decision :Hard copy awaited from the firm/RA. The case is relisted on 16.10.2019			

499	Case No.:35/5/83-ALC1/2019	Party Name:MATANGI INDUSTRIES LLP	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00333/AM 20/	RLA File :08/24/040/00182/AM 19/	Lic.No/Date:0810146 041 23.08.2019	Defer Date:16.10.2019
	Decision :Hard copy awaited from the firm/RA. The case is relisted on 16.10.2019			

500	Case No.:36/5/83-ALC1/2019	Party Name:MATANGI INDUSTRIES LLP	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00334/AM 20/	RLA File :08/24/040/00370/AM 18/	Lic.No/Date:0810146 043 23.08.2019	Defer Date:16.10.2019
	Decision :Hard copy awaited from the firm/RA. The case is relisted on 16.10.2019.			

501	Case No.:37/5/83-ALC1/2019	Party Name:HEMANI INDUSTRIES LIMITED	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Approved
	HQ File :01/83/050/00335/AM20/	RLA File :03/94/040/00413/AM20/	Lic.No/Date:03108312 03 23.08.2019	Defer Date:
	Decision :The Committee considered the case as per agenda and decided to ratify			

the norms as under:-

Export Item	Qty	Import item	Qty.
LAMBDA CYHALOTHRIN TECHNICAL 97% MIN	1kg	1 LAMBDA CYHALOTHRIC ACID 99% MIN	0.668kg
		2 SODIUM CYANIDE	0.165kg
		3 ISOPROPYL ALCOHOL	0.092kg
		4 HEXANE	0.600kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.

50 2	Case No.:38/5/83- ALC1/2019	Party Name:KANCOR INGREDIENTS LIMITED	Meet No/Date:5/83- ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00336/AM2 0/	RLA File :10/24/040/00044/AM2 0/	Lic.No/Date:10100602 53 26.08.2019	Defer Date: 16.10.2019
Decision :Hard copy awaited from the firm/RA. The case is relisted on 16.10.2019				

50 3	Case No.:41/5/83- ALC1/2019	Party Name:SYNTHITE INDUSTRIES PRIVATE LIMITED	Meet No/Date:5/83- ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00339/AM 20/	RLA File :10/24/040/00042/AM 20/	Lic.No/Date:1010060 254 26.08.2019	Defer Date:16.10.20 19
Decision :Hard copy awaited from the firm/RA. The case is relisted on 16.10.2019.				

50 4	Case No.:42/5/83- ALC1/2019	Party Name:PLANT LIPIDS PRIVATE LIMITED	Meet No/Date:5/83- ALC1/2019 11.09.2019	Status: Transferred to Concerned RA
	HQ File :01/83/050/00340/AM 20/	RLA File :10/24/040/00043/AM 20/	Lic.No/Date:1010060 255 26.08.2019	Defer Date:11.09.20 19
Decision :The Committee considered the case as per agenda and decided that in compliance with the Policy Circular No.05(RE-2013)/2019-2014 dated 14.08.2013 and Policy Circular No. 12/2015-2020 dated 28.08.2018, Regional Authorities (RAs) concerned may examine for redemption the advance authorization (whether issued under Para 4.07 of HBP or otherwise) based on the Sample Analysis Report (SAR) furnished by Spice Board, Cochin. Further decided that applicant may also take up the matter with RA concerned. Hence, the case is disposed off.				

505	Case No.:40/5/83-ALC1/2019	Party Name:GOLDSTAB ORGANICS PVT LTD	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00338/AM 20/	RLA File :03/94/040/00424/AM 20/	Lic.No/Date:0310831 276 28.08.2019	Defer Date:16.10.2019
	Decision :Hard copy awaited from the firm/RA. The case is relisted on 16.10.2019.			

506	Case No.:43/5/83-ALC1/2019	Party Name:SHIVTEK INDUSTRIES PRIVATE LIMITED	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00341/AM 20/	RLA File :05/24/040/00313/AM 20/	Lic.No/Date:0510411 650 28.08.2019	Defer Date:16.10.2019
	Decision :Hard copy awaited from the firm/RA. The case is relisted on 16.10.2019			

507	Case No.:44/5/83-ALC1/2019	Party Name:SIDH MASTERBATCHES (P) LTD.	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00342/AM 20/	RLA File :05/24/040/00298/AM 20/	Lic.No/Date:0510411 651 28.08.2019	Defer Date:16.10.2019
	Decision :Hard copy awaited from the firm/RA. The case is relisted on 16.10.2019			

508	Case No.:45/5/83-ALC1/2019	Party Name:SHIVTEK INDUSTRIES PRIVATE LIMITED	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00343/AM 20/	RLA File :05/24/040/00312/AM 20/	Lic.No/Date:0510411 652 28.08.2019	Defer Date:16.10.2019
	Decision :Hard copy awaited from the firm/RA. The case is relisted on 16.10.2019.			

509	Case No.:55/5/83-ALC1/2019	Party Name:MARUDHAR STONEX LLP	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00353/AM 20/	RLA File :13/24/040/00162/AM 20/	Lic.No/Date:1310049 386 28.08.2019	Defer Date:16.10.2019

Decision :Hard copy awaited from the firm/RA. The case is relisted on 16.10.2019.

510	Case No.:46/5/83-ALC1/2019	Party Name:MATANGI INDUSTRIES LLP	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00344/AM 20/	RLA File :08/24/040/00403/AM 18/	Lic.No/Date:0810146 063 29.08.2019	Defer Date:16.10.2019
	Decision :Hard copy awaited from the firm/RA. The case is relisted on 16.10.2019.			

511	Case No.:47/5/83-ALC1/2019	Party Name:MATANGI INDUSTRIES LLP	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00345/AM 20/	RLA File :08/24/040/00381/AM 18/	Lic.No/Date:0810146 064 29.08.2019	Defer Date:16.10.2019
	Decision :Hard copy awaited from the firm/RA. The case is relisted on 16.10.2019.			

512	Case No.:48/5/83-ALC1/2019	Party Name:KRISHNA ANTIOXIDANTS PVT. LTD.	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00346/AM 20/	RLA File :03/94/040/00432/AM 20/	Lic.No/Date:0310831 302 29.08.2019	Defer Date:16.10.2019
	Decision :Hard copy awaited from the firm/RA. The case is relisted on 16.10.2019			

513	Case No.:49/5/83-ALC1/2019	Party Name:BIOINGREDIA NATURAL PRIVATE LIMITED	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00347/AM 20/	RLA File :10/24/040/00045/AM 20/	Lic.No/Date:1010060 256 29.08.2019	Defer Date:16.10.2019
	Decision :Hard copy awaited from the firm/RA. The case is relisted on 16.10.2019			

514	Case No.:52/5/83-ALC1/2019	Party Name:TARAK CHEMICALS LTD	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File	RLA File	Lic.No/Date:3410045	Defer

:01/83/050/00350/AM 20/	:34/24/040/00137/AM 20/	398 29.08.2019	Date:16.10.20 19
Decision :Hard copy awaited from the firm/RA. The case is relisted on 16.10.2019			

51 5	Case No.:50/5/83- ALC1/2019	Party Name:MONTEX GLASS FIBRE IND PVT LTD	Meet No/Date:5/83- ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00348/AM 20/	RLA File :03/95/040/00532/AM 20/	Lic.No/Date:0310831 320 30.08.2019	Defer Date:16.10.20 19
Decision :Hard copy awaited from the firm/RA. The case is relisted on 16.10.2019				

51 6	Case No.:51/5/83- ALC1/2019	Party Name:KRISHNA ANTIOXIDANTS PVT. LTD.	Meet No/Date:5/83- ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00349/AM 20/	RLA File :03/94/040/00431/AM 20/	Lic.No/Date:0310831 323 30.08.2019	Defer Date:16.10.20 19
Decision :Hard copy awaited from the firm/RA. The case is relisted on 16.10.2019				

51 7	Case No.:53/5/83- ALC1/2019	Party Name:SURYA PANEL PRIVATE LIMITED	Meet No/Date:5/83- ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00351/AM 20/	RLA File :08/24/040/00081/AM 20/	Lic.No/Date:0810146 087 03.09.2019	Defer Date:16.10.20 19
Decision :Hard copy awaited from the firm/RA. The case is relisted on 16.10.2019.				

51 8	Case No.:54/5/83- ALC1/2019	Party Name:GREENLAM INDUSTRIES LIMITED	Meet No/Date:5/83- ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00352/AM 20/	RLA File :05/23/040/00215/AM 20/	Lic.No/Date:0510411 728 03.09.2019	Defer Date:16.10.20 19
Decision :Hard copy awaited from the firm/RA. The case is relisted on 16.10.2019				

519	Case No.:56/5/83-ALC1/2019	Party Name:SOLAR INDUSTRIES INDIA LIMITED	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00354/AM 20/	RLA File :50/24/040/00007/AM 20/	Lic.No/Date:5010002 560 03.09.2019	Defer Date:16.10.2019
	Decision :Hard copy awaited from the firm/RA. The case is relisted on 16.10.2019.			

520	Case No.:57/5/83-ALC1/2019	Party Name:E.I. DU PONT INDIA PRIVATE LIMITED	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00355/AM 20/	RLA File :34/24/040/00175/AM 20/	Lic.No/Date:3410045 414 03.09.2019	Defer Date:16.10.2019
	Decision :Hard copy awaited from the firm/RA. The case is relisted on 16.10.2019.			

521	Case No.:58/5/83-ALC1/2019	Party Name:VEDANTA LIMITED	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00356/AM 20/	RLA File :05/24/040/00324/AM 20/	Lic.No/Date:0510411 744 04.09.2019	Defer Date:16.10.2019
	Decision :Hard copy awaited from the firm/RA. The case is relisted on 16.10.2019.			

522	Case No.:59/5/83-ALC1/2019	Party Name:GREENLAM INDUSTRIES LIMITED	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00357/AM 20/	RLA File :05/23/040/00213/AM 20/	Lic.No/Date:0510411 746 04.09.2019	Defer Date:16.10.2019
	Decision :Hard copy awaited from the firm/RA. The case is relisted on 16.10.2019.			

523	Case No.:60/5/83-ALC1/2019	Party Name:INDOGULF CROPS SCIENCES LIMITED	Meet No/Date:5/83-ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00358/AM 20/	RLA File :05/23/040/00197/AM 20/	Lic.No/Date:0510411 749 04.09.2019	Defer Date:16.10.2019

Decision :Hard copy awaited from the firm/RA. The case is relisted on 16.10.2019.

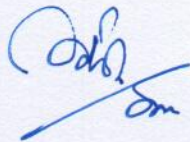
52 4	Case No.:61/5/83- ALC1/2019	Party Name:INDOGULF CROPS SCIENCES LIMITED	Meet No/Date:5/83- ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00359/AM 20/	RLA File :05/23/040/00198/AM 20/	Lic.No/Date:0510411 750 04.09.2019	Defer Date:16.10.20 19
Decision :Hard copy awaited from the firm/RA. The case is relisted on 16.10.2019.				

52 5	Case No.:62/5/83- ALC1/2019	Party Name:INDOGULF CROPS SCIENCES LIMITED	Meet No/Date:5/83- ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00360/AM 20/	RLA File :05/23/040/00220/AM 20/	Lic.No/Date:0510411 751 04.09.2019	Defer Date:16.10.20 19
Decision :Hard copy awaited from the firm/RA. The case is relisted on 16.10.2019.				

52 6	Case No.:63/5/83- ALC1/2019	Party Name:INSECTICIDE S INDIA LTD.	Meet No/Date:5/83- ALC1/2019 11.09.2019	Status:Case Deferred
	HQ File :01/83/050/00361/AM 20/	RLA File :03/94/040/00446/AM 20/	Lic.No/Date:0310831 389 05.09.2019	Defer Date:16.10.20 19
Decision :Hard copy awaited from the firm/RA. The case is relisted on 16.10.2019.				

Date:10.10.2019
Place:New Delhi

Pradeep Prakash Thapliyal
Foreign Trade Development Officer

सं. P-47011/118/2019-टीएसडब्लू

भारत सरकार

वाणिज्य और उद्योग मंत्रालय

उद्योग संवर्धन और आंतरिक व्यापार विभाग

(टीएस अनुभाग)

M-283

5/20-83

विषय:- मैसर्स M/s Vedanta Transforming Elements
(अग्रिम प्राधिकार सं.0510399578 दिनांक 30.08.2016)

संदर्भ:- 01/83/050/00658/AM-17/DES-IV/942dated 08.04.2019

This case was considered in the DGFT meeting dated 30.08.2017 and the firm was allowed Bauxite and caustic soda as applied for, deleting non coking coal - steam coal. The firm has represented saying that coking coal is used for manufacturing process for digestion and evaporation. First Bauxite and caustic soda are formed as slurry in vessels under pressure at temperature of ranging from 145 to 150 degree centigrade. The coal is used to form steam to increase the temperature of the mixture to enable the chemical reaction to take place. Steam is also used in the evaporation process to remove the excess water in the finished product.

Taking above into consideration, the following norms are recommended in this case.

Export Item: Calcined Alumina (Sandy calcined metallurgical grade alumina)

Qty.: 12000 MT

Import Item:

S. No.	Description	Qty. recommended	Remark
1	Bauxite -Standard Metal Grade/wet -Standard Metal Grade Bauxite	37200 MT	Already approved by norms committee ALC1/2017 dated 30.08.2017
2.	Caustic Soda lye Diaphragm membrane grade	1107 MT	-----Do-----
3.	Non coking Coal - Steam Coal	3 % of Fob Value of Export	As per general note for fuel of Hand book of procedure Vol II for inorganic chemicals

DGFT (DES-IV)

NAND LAL
(CONSULTANT)
20.08.2019

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repeat basis

DEPARTMENT OF INDUSTRIAL POLICY & PROMOTION
(TSW Section)

Subject : Advance authorization for the export of Indobarr 1 PE (Poly Coated Carton board) - M/s. ITC Ltd.

Ref : DGFT UO. No.01/83/050/793/AM-17/DES-IV/222 Dated 3.1.2017

Advance Authorization No. 0910063887 dated 5-7-2016
0910065097 dt. 24.05.2017 ✓

In the past, meeting no. 19 - 2014-15, the norms were approved based on Central Excise data. In their request, the firm has changed one chemical import item no. 7 and asked for Hi-Phase Cationic Dispersion of Rosin@ 0.012 MT/MT of export and deleted few items. Accordingly, following norms are recommended :-

Export product: Indobarr 1 PE (Poly Coated Carton board)
Quantity : 1 MT

Import Items :

Sl. No.	Item Description	Quantity recommended (in MT)
1.	Sodium Chlorate (Pulp Conversion Chemical)	0.02851
2.	Quick Lime (Pulp Conversion Chemical)	0.93857
3.	Starch ((Modified Tapioca Starch Modified Oxidised Tapioca Starch Modified Starch Solbond NE 25E Thermally Modified Starch Stabilys	0.0335
4.	Clay (Coating chemicals)	0.04183
5.	Latex (SBR) 50% DRC (Binder)	0.035502
6.	LDPE (Polymer)	0.11292
7.	Hi-Phase 1181 Cationic Dispersion of Rosin	0.012
8.	Core pipes (Packaging Material)	As per packing policy
9.	Core Plugs (Packaging Material)	As per packing policy

(NAND LAL)
Consultant
30-1-2017

DGFT (NC-IV)

सं. P-47011/257/2019-टीएसडब्लू

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वाणिज्य और उद्योग मंत्रालय

उद्योग संवर्धन और आंतरिक व्यापार विभाग

(टीएस अनुभाग)

262
5/20
M-326

विषय:- मैसर्स Vishnu Chemicals Ltd. का आवेदन इनपुट आउटपुट मानदंडों के संबंध में।

A A NO. 0910065768 dated 19.12.2017

संदर्भ: 01/83/050/00271/AM19/ Dated: 06.07.2018

Vide letter dated 17.06.2019 the firm has submitted detail calculation for requirement of raw material giving chemical reactions and production consumption data duly certified by Chartered Accountant. Based on information furnished by the firm following norms are recommended:-

Export Product: Potassium Dichromate

Quantity: 2,000 MT

Import Item:-

S. NO.	Item Name	Quantity recommended per MT of export product
1.	Chrome Ore (minimum Cr ₂ O ₃ - 44%)	1.365 MT
2.	Soda Ash	0.829 MT
3.	Potassium Chloride	0.532 MT
4.	Wood cuts for Pallets	as per packing policy
5.	Nails for pallets	as per packing policy
6.	Polypropylene woven sacks	as per packing policy
7.	Petroleum coke	banned item may not be allowed

NAND LAL
(CONSULTANT)
12.09.2019

DGFT (DES-IV)

5/20
M-332

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Government of India
Ministry of Chemicals and Fertilizers
Department of Chemicals and Petrochemicals

Subject: Advance Authorization application from M/s. Sabero Organics Gujarat P. Ltd. for the import of raw material against the export of Propineb 70% WP.

(Advance authorization No. 031072030 dated 10.01.2013)

Ref: U.O. No. 01/83/050/891/AM13/DES-IV/706 dated 23.10.2015

M/s Sabero Organics Gujarat P. Ltd. has submitted present application for the import of raw material against the export of Propineb 70% WP.

The application has been examined and the Department recommends the following norms for the present Advance Authorization application.

1. Item of Export	Qty.	Item of Import	Qty
Propineb 70% WP	1 kg	1. Carbon Disulfide	0.4697 kg
		2. 1,2-Propylene Diamine	0.2212 kg
		3. Sodium Lignosulphonate	0.0894 kg
		4. Hexamine (HMA)	0.0027 kg
		5. Ammonia	0.0957 kg
		6. Zinc Sulfate	1.3935 kg
		7. Rhodacol BX 78/R	0.0101 kg

This issue with the approval of competent authority.

A.K. AGARWAL
(A.K. AGARWAL)
Addl. Industrial Adviser
Tel. No. 011-2338 1430

Shri K.K. Mushahari, FTDO, (DES-IV) O/o DGFT, Udyog Bhawan, New Delhi -11.
Deptt. of C&PC U.O. No. 14010/105/2012-CH-II dated 12.02.2016

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सं. P-47011/180/2019-टीएसडब्ल्यू
भारत सरकार
वाणिज्य और उद्योग मंत्रालय
उद्योग संवर्धन और आंतरिक व्यापार विभाग
(टीएस अनुभाग)

254
Am-20/83
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19

विषय:- मैसर्स M/s Stylam industries Ltd. का आवेदन इनपुट आउटपुट मानदंडों के संबंध में।
AA No. 2210016078 dated. 06.02.2019

संदर्भ:- 01/83/050/00816/AM-19 Dated: 19.02.2019

Taking cue from H-302 and the reply submitted by the firm vide letter dated 08.08.2019 and also norms approved in the past, the following norms are recommended:-

Export Item:

S. No.	Item Description	Quantity (Kg.)
1.	Single Side Decorative High Gloss Laminates thickness as per the application	1 sq mtr x 1 mm Thickness of wt. 1.45 Kg +/-2.5%

Import Items:

Sl. No.	Item Description	Quantity recommended
1.	Kraft Paper 60 GSM to 205 GSM,	1.033 kg or applied quantity whichever is less
2.	Base Paper 50 GSM -150 GSM	0.133 kg or applied quantity whichever is less
3.	Tissue Paper 20 GSM-38 GSM	0.033 kg or applied quantity whichever is less
4.	Phenol	0.457 kg or applied quantity whichever is less
5.	Melamine	0.133 kg or applied quantity whichever is less
6.	Methanol	0.398 kg
7.	BOPP Film	0.011 kg
8.	Polyurethane Moisture curing chemical	5% of FOB value of export
9.	Acrylic Lacquer UV curing base coat - 1	
10.	Acrylic Lacquer UV curing base coat - 2	
11.	Acrylic Lacquer UV curing top coat	
12.	PUR Cleaner	As per packing policy
13.	Protective film	

Note:1. The above norms has been worked out on the 1.5 mm thickness with average wt. of 1.45 Kg +/-2.5%
2. In case of variation in thickness/weight, the quantity of item of import viz. Phenol, Methanol and Kraft paper to be allowed may be arrived by adopting Formula:
AxB/C
Where
A= Qty. allowed for 1.00 mm thickness of wt. 1.45 Kg +/-2.5%.
B= The thickness or wt/sq. meter of decorative laminates proposed to be exported.
C=Either the Standard thickness of 1.00 mm or the Standard wt. of 1.45 Kg/sq. meter of 1.00 mm thickness.
3. The quantity of BOPP film given above will be for one sq. meter of Decorative Laminates irrespective of thickness and weight of decorative laminates to be exported.
4. The quantity of all the other items unchanged irrespective of change of thickness and weight of decorative laminates to be exported.
5. It is clarified that the above formula is applicable only in case of Decorative Laminates having thickness 1.5 mm

(Nand Lal)
Consultant
05.09.2019

DES-IV

सं. P-47011/251/2019-टीएसडब्ल्यूa
Ministry of Commerce & Industry
Department for Promotion of Industry and Internal Trade
(TSW Section)

276
Am-20/83

Subject: AA. No. 0310827319 dated 26.02.2019
Ref. No.: 01/83/050/01316/AM19 dated 06.03.2019

m/s. Gargi Huttanes
Albertus Pvt. Ltd.

In this case the firm has claimed wastage of 1% of imported items. The total imported quantity of raw materials comes to 0.91 kg and indigenous 0.10 kg per kg of export. They have submitted production/consumption data for the last 3 years duly certified by Chartered Accountant. Accordingly, following norms may be recommended:-

Export Item: Kaltharz 70PS Furan No-Bake Resin Binder
Quantity: 70,000 Kg

Import Item:

S. No.	Item Name	Quantity (in kg)
1.	Furfuryl Alcohol	43400
2.	Paraformaldehyde	11200
3.	Phenol	9100

(Nand Lal)
Consultant
06.09.2019

DGFT (DES-IV)

सं. P-47011/172/2019-टीएसडब्लू
भारत सरकार
वाणिज्य और उद्योग मंत्रालय
उद्योग संवर्धन और आंतरिक व्यापार विभाग
(टीएस अनुभाग)

347
Am-20/03
V.P.

विषय:- मैसर्स Lincon Polymers Pvt. Ltd. का आवेदन इनपुट आउटपुट मानदंडों के संबंध में।
A.A. No. 0810145272 dated 14.05.2019
संदर्भ: 01/83/050/00098/AM20/ Dated: 20.05.2019

In this case, the firm will export paper poly bag and vide letter dated 22.08.219, they have given their reply claiming wastage of 8% for polypropylene granules, 6% for polypropylene for lamination purpose and 12% for paper. Taking into consideration, the manufacturing process involved 8% wastage for polypropylene granules, 6% wastage for lamination purpose and 6% for paper may be allowed and accordingly following norms is recommended.

Export Item : Paper poly bags (net content in the export product 24 000 kgs of polypropylene (PP) granules, 12 000 kgs of polypropylene (PP) granules used for lamination and 24000 kgs of paper

Quantity:- 60000kg.

Import Item:

S. No	Item Name	Quantity
1.	Polypropylene (PP) granules	25,920 Kg.
2.	Polypropylene (PP) granules for lamination/coating	12,720 Kg.
3.	Paper (relevant GSM and quality)	26,880 Kg.

NL

(Nand Lal)
Consultant
01.10.2019

DGFT (DES-IV)

सं. P-47011/252/2019-टीएसडब्लूa

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उद्योग संवर्धन और आंतरिक व्यापार विभाग

(टीएस अनुभाग)

358
Am-20/83

विषय:- मैसर्स M/s Superlite Jointings Pvt. Ltd. का आवेदन इनपुट आउटपुट मानदंडों के संबंध में।
अग्रिम प्राधिकार सं 0510410655 दिनांक 22.05.2019

संदर्भ :- 01/83/050/00133/AM20/ Dated: 24.05.2019

Vide e-mail dated 18.09.2019 the firm has given the net content of raw materials (both imported & indigenous) in the export product and they have claimed 5% wastage of raw materials for the manufacture of export product, which appears to be reasonable. Accordingly, following norms are recommended:

Export Item:- Non Asbestos Jointing Sheets(containing minimum 9.52% Rockwool Mineral Fibers & 3.84% Aramid Pulp)

Quantity:- 250 MT

Import Item:-

S. No	Item Name	Quantity
1.	Rockwool Mineral Fibers	25MT
2.	Aramid Pulp	10 MT

DGFT(DES-IV)

NLR
(Nand Lal)
Consultant
23.09.2019

सं. P-47011/250/2019-टीएसडब्लूa
भारत सरकार
वाणिज्य और उद्योग मंत्रालय
उद्योग संवर्धन और आंतरिक व्यापार विभाग
(टीएस अनुभाग)

359
Am-20/03

Subject: Application for the export of Double Side Decorative Laminates with Barrier paper - M/s Crown Décor (P) Ltd.

Advance authorization no. 0810145345 dated 23.05.2019

Ref: DGFT U.O. No. 01/81/050/00122/AM-20 dated 24.05.2019

Taking cue from H-68 and the norms approved in the past, the following norms are recommended:-

Export Item:

S. No.	Item Description	Quantity (Kg.)
1.	Double Side Decorative Laminates with Barrier Paper (Thickness 6 mm 41632.50 SQM)	1 Sq.Mtr x 10.00 mm thickness of 14.5 kg +/- 2.5%

Import Items:

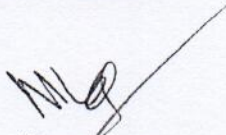
Sl. No.	Item Description	Quantity recommended
1.	Kraft Paper	9.15 kg or applied quantity whichever is less
2.	Base Paper	0.214 kg or applied quantity whichever is less
3.	Barrier Paper	0.172 kg or applied quantity whichever is less
4.	Tissue Paper	0.027 kg or applied quantity whichever is less
5.	Phenol	3.52 kg or applied quantity whichever is less
6.	Melamine	0.362 kg or applied quantity whichever is less
7.	Methanol	3.85 kg or applied quantity whichever is less
8.	B.O.P.P. Film	0.01 kg or applied quantity whichever is less
9.	Plexiglas Film	Deleted as no details has been given

Note:

1. The above norms are based on 10.00 mm thickness with average weight of 14.5 kg +/- 2.5% and are applicable on 6 mm thickness.

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- 359
Am-25/83
2. In case of variation in thickness/weight, the quantity of item of import viz. Phenol, Methanol and Kraft paper to be allowed may be arrived at by adopting the following formula: $A \times B/C$ where A =Quantity allowed for 10.00 mm thickness of weight 14.5 kg +/- 2.5%, B =The thickness or weight/ sq. Meter of decorative laminates proposed to be exported, C = Either the Standard thickness of 10.00 mm or the Standard weight of 14.5 kg/Sq.Meter of 10.00 mm thickness.
3. The quantity of other items viz. Base Paper, Barrier Paper, Tissue Paper, Melamine and BOPP film will remain unchanged irrespective of thickness and weight of decorative laminate to be exported.


(Nand Lal)
Consultant
11.09.2019

DGFT(DES-IV)

सं. P-47011/250/2019-टीएसडब्ल्यू
भारत सरकार
वाणिज्य और उद्योग मंत्रालय
उद्योग संवर्धन और आंतरिक व्यापार विभाग
(टीएस अनुभाग)

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Am-25/03

Subject: Application for the export of Double Side Decorative Laminates with Barrier paper - M/s Crown Décor (P) Ltd.

Advance authorization no. 01810145346 dated 23.05.2019

Ref: DGFT U.O. No. 01/83/050/00123/AM-20 dated 24.05.2019

Taking cue from H-68 and the norms approved in the past, the following norms are recommended:-

Export Item:

S. No.	Item Description	Quantity (Kg.)
1.	Double Side Decorative Laminates with Barrier Paper (Thickness 6 mm 41632.50 SQM)	1 Sq.Mtr x 10.00 mm thickness of 14.5 kg +/- 2.5%

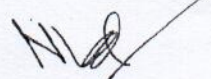
Import Items:

Sl. No.	Item Description	Quantity recommended
1.	Kraft Paper	9.15 kg or applied quantity whichever is less
2.	Base Paper	0.214 kg or applied quantity whichever is less
3.	Barrier Paper	0.172 kg or applied quantity whichever is less
4.	Tissue Paper	0.027 kg or applied quantity whichever is less
5.	Phenol	3.52 kg or applied quantity whichever is less
6.	Melamine	0.362 kg or applied quantity whichever is less
7.	Methanol	3.85 kg or applied quantity whichever is less
8.	B.O.P.P. Film	0.01 kg or applied quantity whichever is less
9.	Plexiglas Film	Deleted as no details has been given

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Note:

- 360
Am-25/83
1. The above norms are based on 10.00 mm thickness with average weight of 14.5 kg +/- 2.5% and are applicable on 6 mm thickness.
 2. In case of variation in thickness/weight, the quantity of item of import viz. Phenol, Methanol and Kraft paper to be allowed may be arrived at by adopting the following formula: $A \times B/C$ where A = Quantity allowed for 10.00 mm thickness of weight 14.5 kg +/- 2.5%, B = The thickness or weight/ sq. Meter of decorative laminates proposed to be exported, C = Either the Standard thickness of 10.00 mm or the Standard weight of 14.5 kg/Sq.Meter of 10.00 mm thickness.
 3. The quantity of other items viz. Base Paper, Barrier Paper, Tissue Paper, Melamine and BOPP film will remain unchanged irrespective of thickness and weight of decorative laminate to be exported.


(Nand Lal)
Consultant
11.09.2019

DGFT(DES-IV)